

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

IN

OA No. 150/2024/EZ

(Earlier OA No. 316/2024/PB)

IN THE MATTER OF

Geeta Devi

...**APPLICANT(S)**

VERSUS

State of Jharkhand

.... **RESPONDENT(S)**

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Mrinal Kanti Biswas

Mrinal Kanti Biswas

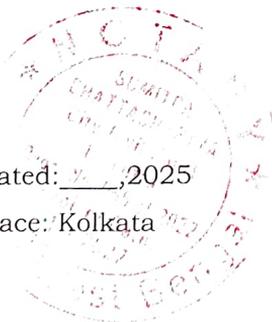
Regional Director & Scientist E,
CPCB, Kolkata

Filed through

[Signature]
Counsel

Dated: ____, 2025

Place: Kolkata



08 APR 2025

-X-

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**REPLY ON BEHALF OF RESPONDENT NO. 03 i.e. CENTRAL POLLUTION
CONTROL BOARD**

1. That the Hon'ble National Green Tribunal (hereinafter referred to as "Hon'ble NGT") (EZ) vide order dated 04.02.2025 in Original Application (hereinafter referred to as "OA") No. 150 of 2024 (EZ) has directed Central Pollution Control Board (hereinafter referred to as "CPCB") to file affidavit indicating the specific violations by Bharat Coking Coal Limited (BCCL). Thereby, the submissions are made hereunder;

SUBMISSIONS:

2. That as per Hon'ble NGT order to indicate the specific violations by Bharat Coking Coal Limited (BCCL), it is humbly submitted that CPCB along with Jharkhand State Pollution Control Board (JSPCB) has carried out Ambient Air Quality Monitoring (24hrs) in the alleged locations to identify the impact of Coal transportation activities.
3. That, the report has been prepared indicating the analysis of the results and is annexed as **Annexure I**.
4. That, the key violations observed and recorded in the said report are as under:

- a. **Exceedance of PM₁₀ Standards in Barora, Block II, Govindpur, and Sijua Areas:**

As per the National Ambient Air Quality Standards (NAAQS), 2009, PM₁₀ concentrations have exceeded the prescribed limits in the aforementioned areas. The exceedance is attributed to dust emissions from coal excavation, coal transportation through public roads, vehicular movement, and activities carried out by the general public.



b. **Exceedance of PM_{2.5} Standards in Sijua and Dugdha (Low-Impact Zone):**

PM_{2.5} concentrations were found to exceed the NAAQS limits in these areas, indicating significant pollution from vehicular emissions, particularly from coal-carrying vehicles and general traffic.

c. **Poor Road Infrastructure Contributing to Dust Suspension:**

The study reveals that in areas like Govindpur and Sijua, the deteriorated condition of roads has led to increased dust resuspension. This reflects a failure on the part of M/s BCCL to ensure proper road maintenance, which is critical for controlling particulate pollution.

d. **Inadequate Wheel Washing and Water Sprinkling on Transportation Routes:**

The monitoring exercise also noted deficiencies in the implementation of mitigation measures such as wheel washing and water sprinkling on transportation routes, particularly in Barora, Block II, Govindpur, and Sijua. This has contributed to the elevated levels of PM₁₀, suggesting lapses in the handling and management of coal transportation.

6. That, based on the above findings, the following **recommendations** are respectfully submitted for consideration and necessary compliance by M/s BCCL:

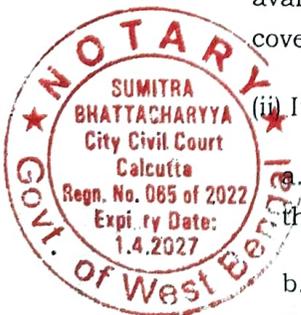
- M/s BCCL should follow the guideline for coal transportation notified by MoEF&CC Notification dated 21st May 2020 (**Annexure II**) as given below:

(i) Coal transportation may be undertaken by covered Railway wagon (railway wagons covered by tarpaulin or other means) and/or covered conveyer beyond the mine area. However, till such time enabling Rail transport/conveyer infrastructure is not available, road transportation may be undertaken in trucks, covered by tarpaulin or other means.

(ii) It shall be ensured by the thermal power plant that

a. Rail siding facility or conveyer facility is set up at or near the power plant, for transportation by rail or conveyer; and

b. If transportation by rail or conveyer facility is not available, ensure that the coal is transported out from the Delivery Point of the respective mine in covered trucks (by tarpaulin or other means), or any mechanized closed trucks by road



- M/s BCCL should install wind barriers/view barriers along the boundaries of the mining lease areas and also undertake two-tier plantation in the same.
 - As coal transportation is carried out through public roads up to the destination or highways, M/s BCCL should explore the use of mechanical road sweeping machines and carry out adequate plantation along public roads to minimize dust dispersion.
 - M/s BCCL must ensure regular implementation of air pollution mitigation measures, including fog cannons and water sprinkling on transportation routes.
 - Wheel washing facilities should be installed at both the pithead exit and the lease boundary exits.
 - M/s BCCL should explore the construction of a **dedicated coal transportation corridor** up to the connecting highway to reduce dependency on public roads.
 - M/s BCCL should also explore the feasibility of replacing the existing truck/dumper-based coal transportation system from the pit head to the railway siding with a dedicated piped belt conveyor. Additionally, construction of a coal silo at the railway yard for primary storage and direct loading into rail rakes may be considered. These measures will help minimize vehicular movement and significantly reduce fugitive emissions arising from coal handling and transportation activities.
 - Public roads being used by M/s BCCL for coal transportation should be **regularly** maintained and black-topped.
 - All coal-carrying trucks/dumpers should be equipped with speed governors to prevent coal spillage and minimize dust pollution during transit.
7. That, in light of the above submissions, it is respectfully submitted that this answering respondent, i.e., CPCB, shall abide by any order(s) or direction(s) passed by this Hon'ble Tribunal in this Original Application.


Mrinal Kanti Biswas

Regional Director & Scientist 'E'
CPCB, Kolkata



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

IN

**OA No. 150/2024/EZ
(Earlier OA No. 316/2024/PB)**



IN THE MATTER OF

Geeta Devi

VERSUS

State of Jharkhand

.... RESPONDENT(S)

AFFIDAVIT

I, Mrinal Kanti Biswas, S/o Saroj Kumar Biswas aged about 43 years, having office at the Regional Directorate, Central Pollution Control Board, Southend Conclave' Block No.502, 5th& 6th Floor,1582, Rajdanga Main Road, Kolkata-700107, do hereby solemnly affirm and sincerely state as follows: -

1. That the deponent herein, is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent and authorized to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit as I am competent to swear this affidavit.
3. That the accompanying reply has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.

DEPONENT

Identified by me

Subendranath
Advocate
Advocate.

**Solemnly Affirmed and
Declared before me
U/S 139 CPC (C) Notary**

**Sumitra Bhattacharyya
Notary, Govt of W.B.
Regd. No. 065 of 2022
City Civil Court, Calcutta**

08 APR 2025

VERIFICATION

Verified at Kolkata on this day of _____ 2025 that the contents of the above reply are correct and true on the basis of the record of the cases as mentioned in the day-to-day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.

Verified at Kolkata on this the... Day of _____ 2025.

A. K. P. S.

DEPONENT

Identified by me

Surenchandra
Advocate

WB 538 A/1998



STATUS REPORT

on

AIR QUALITY MONITORING

(18th to 21st March, 2025)

In Compliance with the

Hon'ble NGT Order dated 04.02.2025

In the matter of

Geeta Devi Versus State of Jharkhand

In

OA No. 150/2024/EZ

(Earlier OA No. 316/2024/PB)

-Submitted by-

Central Pollution Control Board

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1. Introduction:

The Original Application No. 316 of 2024, registered suo motu by the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi, on 29.05.2024, originates from a letter petition dated 25.09.2023 (actual date 19.09.2023) submitted by Smt. Geeta Devi, Pramukh of Baghmara Prakhhand, District Dhanbad, Jharkhand. The complaint raises concern over significant air pollution caused by coal transportation activities managed by various agencies outsourced by M/s Bharat Coking Coal Ltd. (BCCL).

The Hon'ble NGT, Principal Bench heard the case on 29/05/2024 and directed the following:

"...before taking any further action in matter we find it appropriate to obtain a factual Report for which we constitute a Joint Committee comprising Jharkhand State Pollution Control Board, District Magistrate, Dhanbad, Central Pollution Control Board (CPCB) and Regional Director MoEF&CC, Dhanbad."

"CPCB shall be the Nodal Agency for compliance and co-ordination of this order".

Subsequently, the case was transferred to the Hon'ble NGT, Eastern Bench, Kolkata, and re-registered as Original Application No. 150 of 2024. The Hon'ble NGT, Eastern Bench, Kolkata, vide its order dated 20.08.2024, directed:

"Central Pollution Control Board to file factual Report on affidavit".

In compliance with the order, the Joint Committee conducted two site visits and submitted its report through an affidavit dated 04.11.2024, filed by CPCB as the nodal agency. The committee's first visit, conducted on 6th and 7th August 2024, noted;

"However, due to heavy rainfall during the inspection period and the subsequent impact on mining operations, the committee was unable to observe significant coal transportation activities. Most of the mines were non-operational due to water accumulation and safety concerns".

During the second visit on 22nd October 2024, the committee recorded the following observations:

“Complainant mentioned that there was rain two days before the date of the visit”.

“Mining was underway at Block II, although transportation operations were observed to be running at a lower capacity during the inspection”.

The committee report has covered the overall status of the area also referenced NEERI’s study report on **“Source Apportionment Study of Ambient Air Particulate Matter** in the Jharia Coalfields”. However, specific violations related to coal transportation could not be conclusively highlighted due to the absence of real-time monitoring data under optimal traffic movement conditions.

The Hon’ble NGT, Eastern Bench, Kolkata vide order dated 04.02.2025 that *“Central Pollution Control Board to file affidavit indicating the specific violations by Bharat Coking Coal Limited (BCCL)”*.

To fulfil this direction, it was decided to conduct an air quality monitoring study in the affected area, focusing on the impact of transportation activities and identifying specific violations by BCCL. Since the two previous committee visits coincided with adverse weather conditions, preventing the observation of regular vehicular movement, BCCL was requested to continue mining operations at an average capacity comparable with previous months to facilitate accurate monitoring.

2. Objective of the Study:

As per the Hon’ble NGT PB order dated 29.05.2024 the core allegation is about the significant air pollution caused by coal transportation activities. Therefore, the Study is proposed to achieve the following objectives;

1. To carry out the Ambient Air Quality Monitoring in the areas where transportation activities are being carried out.

2. To verify the Pollution Clearance certificates issued for the vehicles involved in the Coal Transportation
3. To verify the various mitigation measures adopted by M/s BCCL to prevent the air pollution being caused particularly due to transportation activities.

3. Methodology adopted:

M/s BCCL operates in the coal-rich regions of Dhanbad, covering an extensive area of approximately 2,407 square kilometres, where public roads are also utilized for coal transportation. Given this, the selection of sampling locations was crucial to ensure a representative assessment of air quality impacts from coal mining and transportation activities.

3.1 Study Plan and Methodology

The study was conducted in a systematic manner, following the steps outlined below:

3.1.1 Route Mapping & Site Selection

- Analysed coal transportation route maps to identify potential impact zones.
- Selected six monitoring locations at BARORA AREA, BLOCK II AREA, GOVINDPUR AREA, KATRAS AREA, SIJUA AREA, and a LOW IMPACT ZONE based on proximity to mining activities and transportation routes, where in DUGDA was selected as LOW IMPACT ZONE.

3.1.2 Installation of Ambient Air Quality Monitoring Stations

- Ambient air quality Monitoring stations were set up at BARORA AREA, BLOCK II AREA, DUGDA, SIJUA for the parameters namely PM₁₀, PM_{2.5}, SO₂ & NO₂. Whereas for KATRAS AREA and GOVINDPUR AREA, the air quality monitoring parameters namely PM₁₀, SO₂ & NO₂ were monitored to cover different exposure levels.

3.1.3 Air Quality Monitoring

- Continuous 24-hour monitoring was conducted at each location.

3.1.4 Sampling Methodology

- Air samples were collected as per the methodology prescribed in IS 5182 and National Ambient Air Quality Standards (NAAQS), 2009.

3.1.5 Coal Transportation Data Collection

- Details regarding coal transportation activities in the alleged areas were documented during the study.

3.2 Details of Selected Monitoring Stations

Table 1: Description of the Location and Category of Each Sampling station.

Sr. No.	Area Covered	Coordinates	Station Classification	Description
1	Barora Sampling Station	23°47'54.38"N 86°12'41.90"E	Source/ Impact Station (Direct Impact Station)	Located 500 m from the mining cluster in a sensitive zone (Regional Hospital of M/s BCCL). Coal transportation occurs within the cluster from coal mines to the railway siding. The sampling point is 100 m from a public road frequently used for transportation.
2	Block II Sampling Station	23°47'48.80"N 86°11'55.54"E	Source/ Impact Station (Direct Impact Station)	Located 1,180 m from the mining cluster, near a CISF camp. Coal transportation occurs within the cluster from coal mines to the railway siding. The sampling point is 300 m from a public road used for transportation.
3	Govindpur Sampling Station	23°47'0.74"N 86°15'34.23"E	Source/Impact Station (Direct Impact Station)	Located 1,900 m from the coal mining excavation site, near the regional office of M/s BCCL. Coal transportation occurs within the cluster, with a railway siding 1,500 m from the sampling site. The station is 300 m from a public road used for transportation.

4	Katras Sampling Station	23°46'44.18"N 86°18'38.70"E	Recipient Station (Exposure/ Downwind Station)	Located 2,950 m from the coal mining excavation site, near a primary school within the M/s BCCL cluster. Coal transportation occurs from the mines to a railway siding 1,890 m from the sampling site. The station is not in proximity to any public road used for transportation.
5	Sijua Sampling Station	23°46'52.77"N 86°21'30.25"E	Source/Impact Station (Direct Impact Station)	Located 1,540 m from the coal mining excavation site, near a regional office within the M/s BCCL cluster. Coal transportation occurs from the mines to a railway siding 1,130 m from the sampling site. The station is 230 m from a public road used for transportation.
6	Low Impact Zone Sampling Station	23°44'56.40"N 86°9'22.60"E	Urban/Traffic Corridor Station	This Low-Impact Zone was selected due to its 4,550 m distance from the nearest mining activity. It is located near a general public transportation route, representing pollution from urban traffic rather than mining operations.

3.3 Monitoring team

To perform the compliance of Hon'ble NGT, order a virtual meeting was conducted with the JSPCB on 27.02.2025. In the meeting it was decided to conduct Ambient Air Quality Monitoring in the alleged areas of M/s BCCL during the 18th to 21st March. The team members involved in the sampling are as follows:

Officials from CPCB RD Kolkata:

Sr.No.	Name	Designation
1.	Siddharth Jain	Sc.'B'
2.	Pratima Mandal	Sc.'B'
3.	Ash Narayan Thakur	SSA

4.	Tapan K. Mukhopadhyay	SLA
5.	Debdeep Koner	JLA
6.	Soumyajit Banerjee	Field Attendant

Officials from JSPCB:

Sr.No.	Name	Designation
1.	Sougata Mahato	Consulting Executive
2.	Kameshwar Singh	Field Assistant
3.	Bishwanath Roy	Field Assistant
4.	Vinay Singh	Field Assistant
5.	Sanjay Singh	Field Assistant

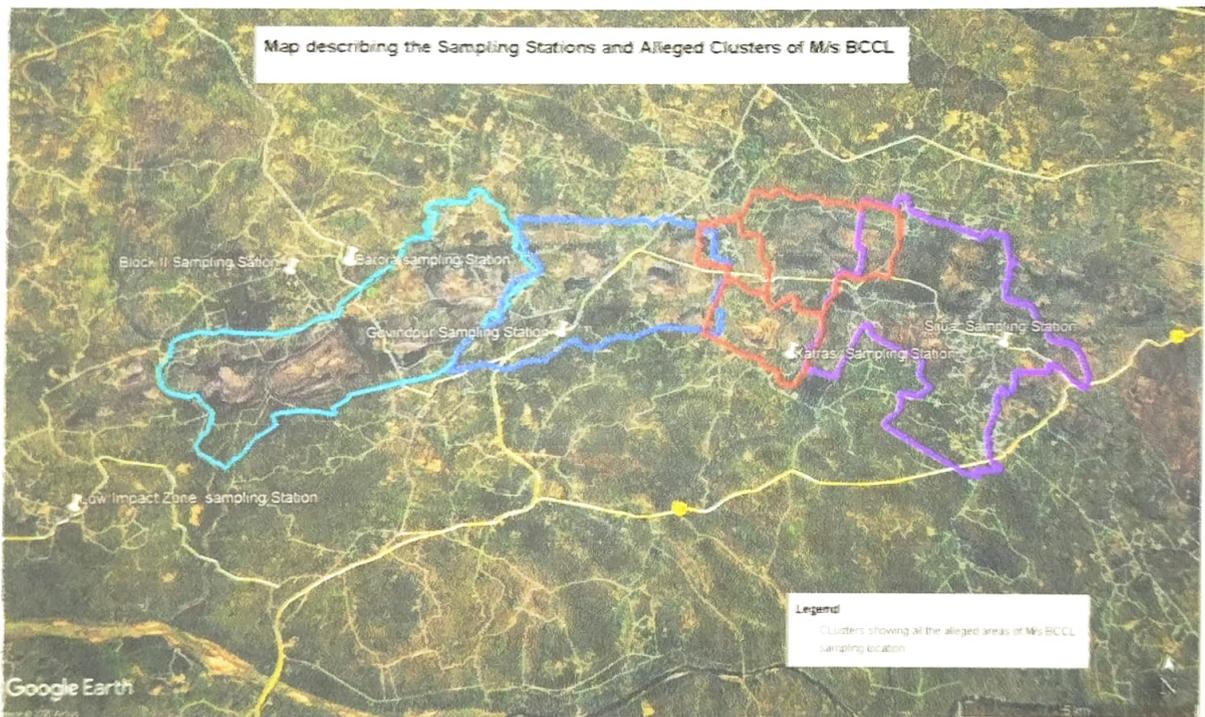


Figure 1: The Figure is complete description of the alleged areas of M/s BCCL and the Sampling Station identified by CPCB for Ambient Air Quality Monitoring.

4. Findings from the Study

4.1 BARORA AREA

The Barora area cluster and sampling station are as described in the photograph below

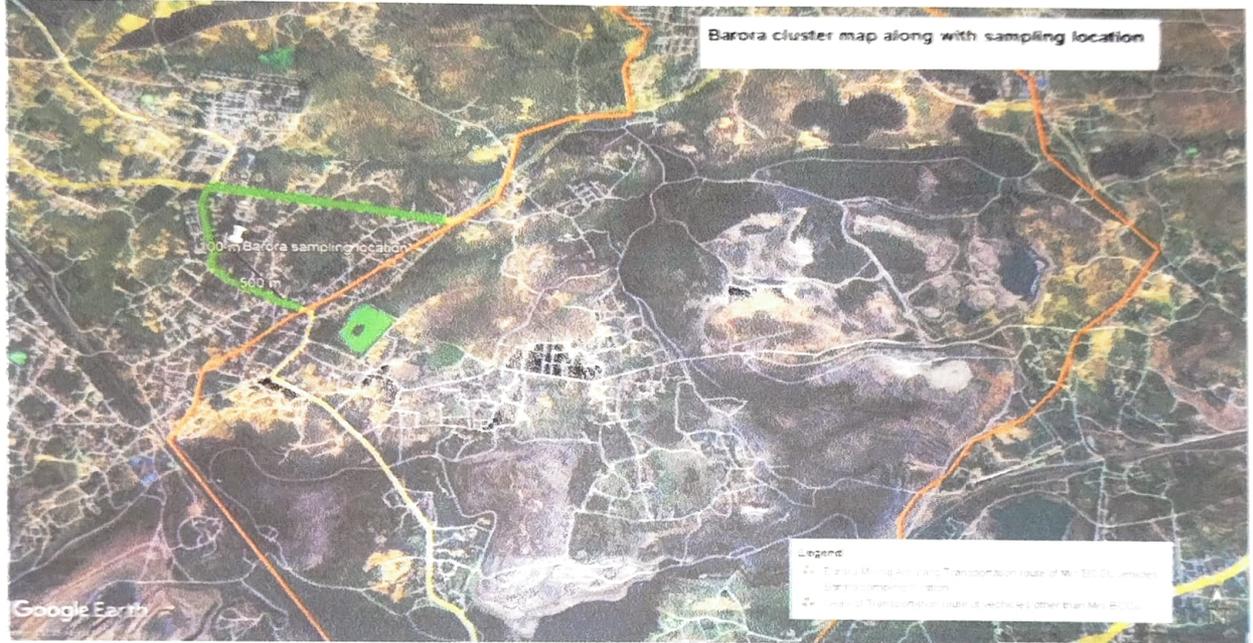


Figure 2: The Figure is complete description of the Barora areas of M/s BCCL and the Sampling Station identified by CPCB for Ambient Air Quality Monitoring.

- The Coal Excavation carried out in the Barora Area during 18th to 21st March is presented in the table below;

Alleged Area	Coal Production in the areas (in Tonnes)				
	Date	18.03.2025	19.03.2025	20.03.2025	21.03.2025
Barora		14491	14771	15101	10776

Average coal production from 1st to 15th March was 11915 Tonnes

- The Coal Transportation activities carried out in the Barora Area during 18th to 21st March are presented in the table below;

Alleged Area	Total Number of Vehicles used for transportation of Coal				
	Date	18.03.2025	19.03.2025	20.03.2025	21.03.2025
Barora		248	208	305	343

Average vehicle movement from 1st to 15th March was 290

- The Vehicles involved in the Coal Transportation activities were randomly checked by the team and vehicles were found having the valid PUC Certificates. The details are attached as **Annexure R-1**
- The result of the Ambient Air Quality Monitoring samples collected by the CPCB are presented in the table below

Parameters	PM ₁₀ (in µg/m ³)	PM _{2.5} (in µg/m ³)	SO ₂ (in µg/m ³)	NO ₂ (in µg/m ³)
NAAQS STANDARDS, 2009	100	60	80	80
Barora Area	129	53	BDL	18

4.2 BLOCK II AREA

The Block II Area cluster and sampling station are as described in the photograph below

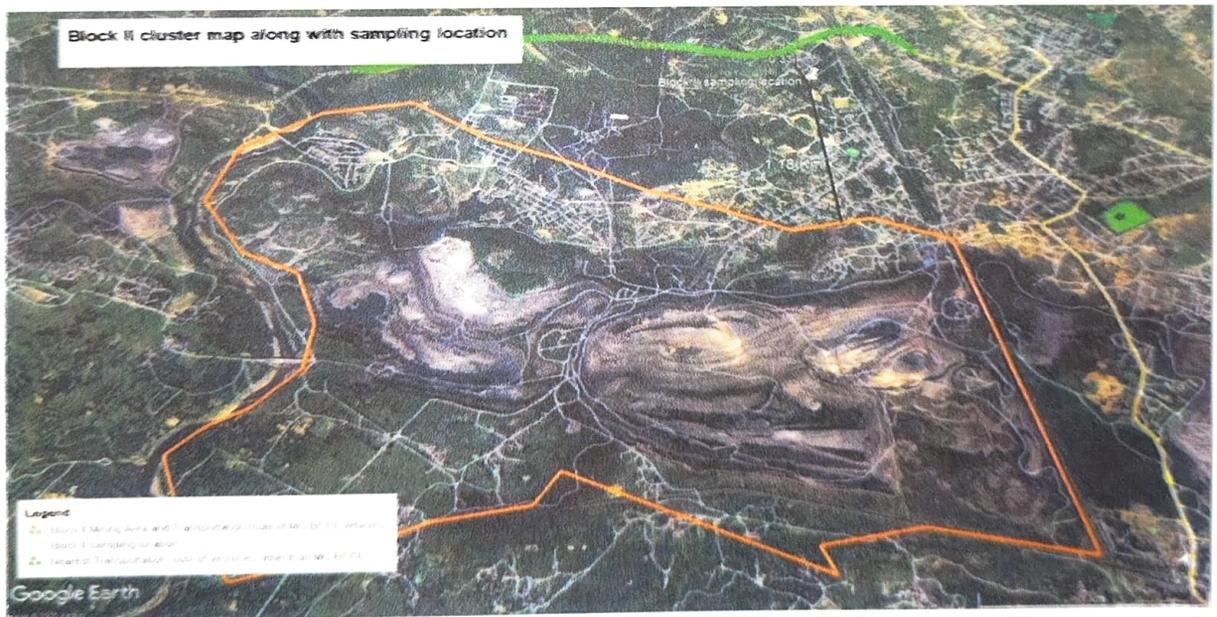


Figure 3: The Figure is complete description of the Barora areas of M/s BCCL and the Sampling Station identified by CPCB for Ambient Air Quality Monitoring

- The Coal Excavation carried out in the Block II Area during 18th to 21st March is presented in the table below

Alleged Area	Coal Production in the areas (in Tonnes)				
	Date	18.03.2025	19.03.2025	20.03.2025	21.03.2025
Block II		18006	17307	17306	12504

Average coal production from 1st to 15th March was 17680 Tonnes

- The Coal Transportation activities carried out in the Block II Area during 18th to 21st March are presented in the table below

Alleged Area	Total Number of Vehicles used for transportation of Coal				
	Date	18.03.2025	19.03.2025	20.03.2025	21.03.2025
Block II		628	692	754	479

Average vehicle movement from 1st to 15th March was 680

- The Vehicles involved in the Coal Transportation activities were randomly checked by the team and vehicles were found having the valid PUC Certificates. The details are attached as **Annexure II**.
- The result of the Ambient Air Quality Monitoring samples collected by the CPCB are presented in the table below

Parameters	PM ₁₀ (in µg/m ³)	PM _{2.5} (in µg/m ³)	SO ₂ (in µg/m ³)	NO ₂ (in µg/m ³)
NAAQS STANDARDS, 2009	100	60	80	80
Block II	116	54	BDL	18

4.3 GOVINDPUR AREA

The Govindpur Area has the cluster for Mining as described in the photograph below

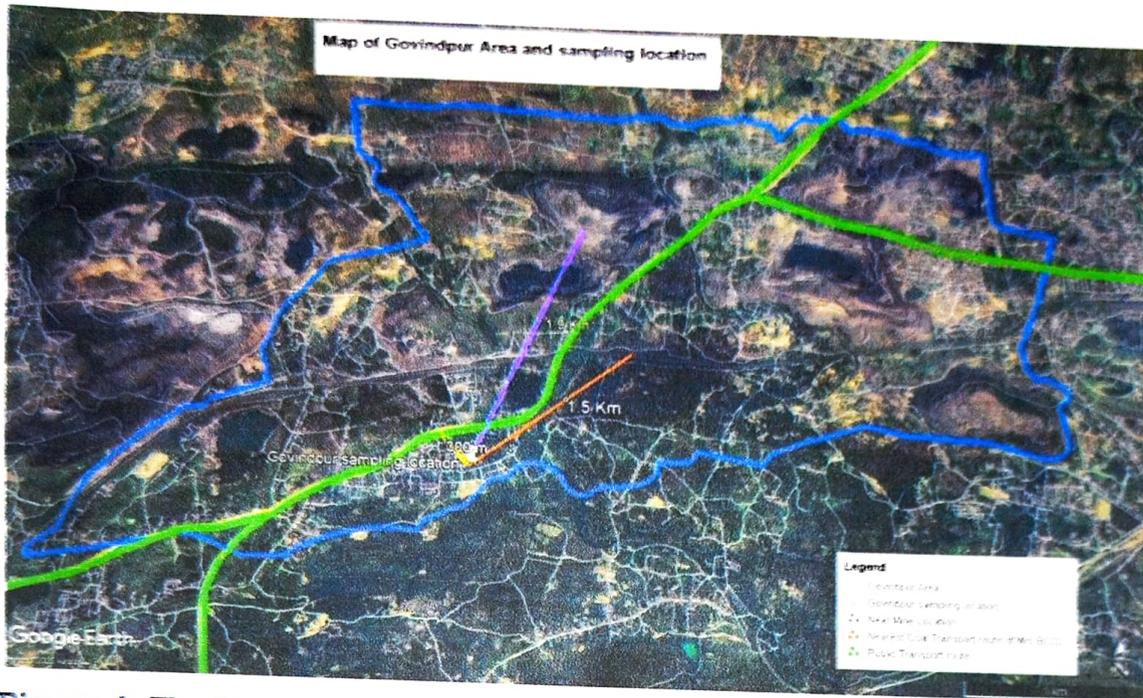


Figure 4: The Figure is complete description of the Barora areas of M/s BCCL and the Sampling Station identified by CPCB for Ambient Air Quality Monitoring

- The Coal Excavation carried out in the Govindpur Area during 18th to 21st March is presented in the table below

Alleged Area	Coal Production in the areas (in Tonnes)				
	Date	18.03.2025	19.03.2025	20.03.2025	21.03.2025
Govindpur		9060	9009	9000	5100

Average coal production from 1st to 15th March was 8440 Tonnes

- The Coal Transportation activities carried out in the Govindpur Area during 18th to 21st March are presented in the table below

Alleged Area	Total Number of Vehicles used for transportation of Coal				
	Date	18.03.2025	19.03.2025	20.03.2025	21.03.2025
Govindpur		109	148	141	133

Average vehicle movement from 1st to 15th March was 109

- The Vehicles involved in the Coal Transportation activities were randomly checked by the team and vehicles were found having the valid PUC Certificates. The details are attached as **Annexure III**.
- The result of the Ambient Air Quality Monitoring samples collected by the CPCB are presented in the table below

Parameters	PM ₁₀ (in µg/m ³)	PM _{2.5} (in µg/m ³)	SO ₂ (in µg/m ³)	NO ₂ (in µg/m ³)
NAAQS STANDARDS, 2009	100	60	80	80
Govindpur	135	*	BDL	23

4.4 KATRAS AREA

The Katras Area has the cluster for Mining as described in the photograph below

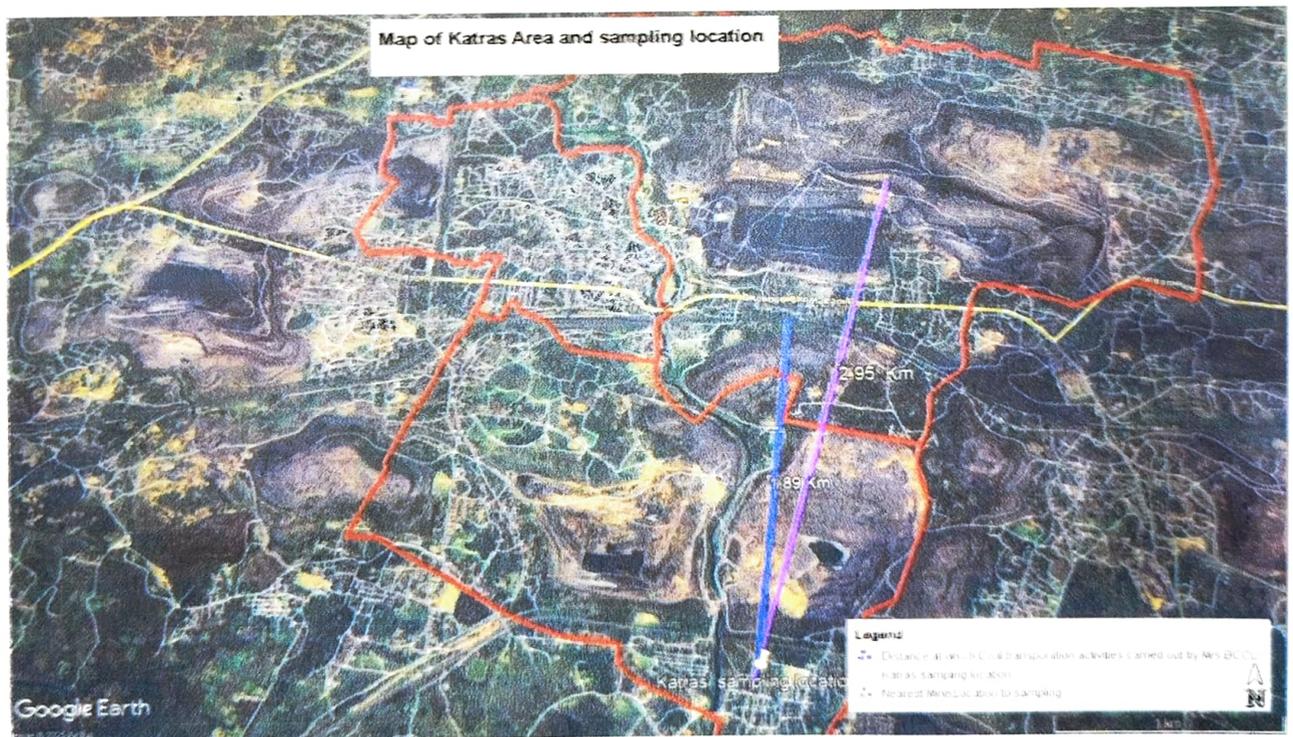


Figure 5: The Figure is complete description of the Barora areas of M/s BCCL and the Sampling Station identified by CPCB for Ambient Air Quality Monitoring

- The Coal Excavation carried out in the Katras Area during 18th to 21st March is presented in the table below

Alleged Area	Coal Production in the areas (in Tonnes)				
	Date	18.03.2025	19.03.2025	20.03.2025	21.03.2025
Katras		13015	13016	10006	6100

Average coal production from 1st to 15th March was 11500 Tonnes

- The Coal Transportation activities carried out in the Barora Area during 18th to 21st March are presented in the table below

Alleged Area	Total Number of Vehicles used for transportation of Coal				
	Date	18.03.2025	19.03.2025	20.03.2025	21.03.2025
Katras		179	194	256	247

Average vehicle movement from 1st to 15th March was 203

- The Vehicles involved in the Coal Transportation activities were randomly checked by the team and vehicles were found having the valid PUC Certificates. The details are attached as **Annexure IV**.
- The result of the Ambient Air Quality Monitoring samples collected by the CPCB are presented in the table below;

Parameters	PM ₁₀ (in µg/m ³)	PM _{2.5} (in µg/m ³)	SO ₂ (in µg/m ³)	NO ₂ (in µg/m ³)
NAAQS STANDARDS, 2009	100	60	80	80
Katras	93	*	BDL	30

4.5 SIJUA Area

The Sijua Area has the cluster for Mining as described in the photograph below

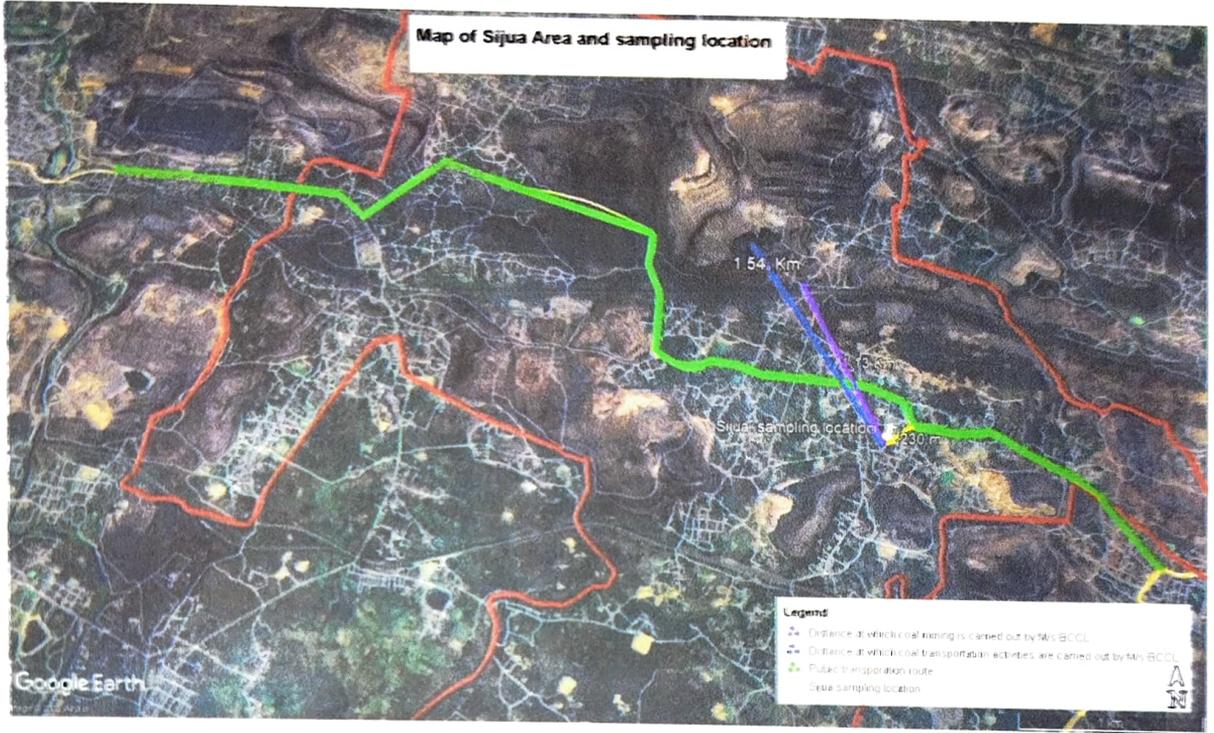


Figure 6: The Figure is complete description of the Barora areas of M/s BCCL and the Sampling Station identified by CPCB for Ambient Air Quality Monitoring

- The Coal Excavation carried out in the Sijua Area during 18th to 21st March is presented in the table below

Alleged Area	Coal Production in the areas (in Tonnes)				
	Date	18.03.2025	19.03.2025	20.03.2025	21.03.2025
Sijua		13007	13512	13000	8998

Average coal production from 1st to 15th March was 11677 Tonnes

- The Coal Transportation activities carried out in the Barora Area during 18th to 21st March are presented in the table below

Alleged Area	Total Number of Vehicles used for transportation of Coal				
	Date	18.03.2025	19.03.2025	20.03.2025	21.03.2025
Sijua		193	213	241	261

Average vehicle movement from 1st to 15th March was 197

- The Vehicles involved in the Coal Transportation activities were randomly checked by the team and vehicles were found having the valid PUC Certificates. The details are attached as **Annexure V**.
- The result of the Ambient Air Quality Monitoring samples collected by the CPCB are presented in the table below

Parameters	PM ₁₀ (in µg/m ³)	PM _{2.5} (in µg/m ³)	SO ₂ (in µg/m ³)	NO ₂ (in µg/m ³)
NAAQS STANDARDS, 2009	100	60	80	80
Sijua	134	83	6	35

4.6 Low Impact Zone

The No Impact Zone was selected based on the 4550 m distance from the nearest Alleged areas and near to the general public transportation route where the vehicular and other activities by general public are carried out as described in the map below.

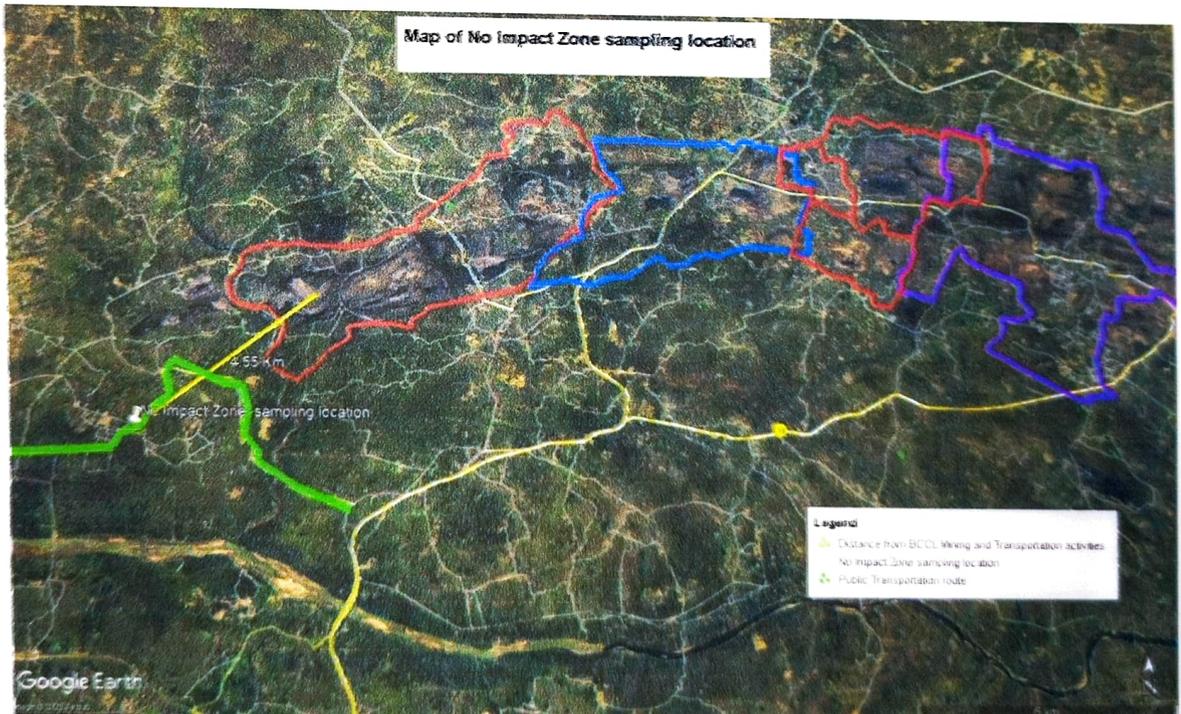


Figure 7: The Figure is complete description of the Barora areas of M/s BCCL and the Sampling Station identified by CPCB for Ambient Air Quality Monitoring

- The result of the Ambient Air Quality Monitoring samples collected by the CPCB are presented in the table below

Parameters	PM ₁₀ (in $\mu\text{g}/\text{m}^3$)	PM _{2.5} (in $\mu\text{g}/\text{m}^3$)	SO ₂ (in $\mu\text{g}/\text{m}^3$)	NO ₂ (in $\mu\text{g}/\text{Nm}^3$)
NAAQS STANDARDS, 2009	100	60	80	80
No Impact Zone	90	74	BDL	18

5. Observations from the Study

The following **common observations** are found for all the selected sites i.e. Impact Zone & Recipients Zone:

- Coal excavation and transportation activities were observed to be in regular operation during the study period.
- Vehicles used for coal transportation were verified randomly and possess valid PUC (Pollution Under Control) certificates.
- Dust emissions from coal transportation, Deteriorated Road infrastructure, and inadequate coal washing facilities were also observed.

Specific Observations:

5.1 BARORA AREA

- In Barora area the Ambient air quality monitoring data reveals that PM₁₀ levels **129 $\mu\text{g}/\text{m}^3$** exceed the prescribed limits 100 $\mu\text{g}/\text{m}^3$ under NAAQS 2009. Whereas the other monitored parameters i.e. PM_{2.5}, SO₂ & NO₂ values are within the prescribed norms.

5.2 BLOCK II AREA

- In Block-II area the Ambient air quality monitoring data reveals that PM₁₀ levels **116 $\mu\text{g}/\text{m}^3$** exceed the prescribed limits 100 $\mu\text{g}/\text{m}^3$ under NAAQS 2009. Whereas the other monitored parameter i.e. PM_{2.5}, SO₂ & NO₂ values are within the prescribed norms.

5.3 **GOVINDPUR AREA**

- In Govindpur area the Ambient air quality monitoring data reveals that PM₁₀ levels **135 µg/m³** exceed the prescribed limits 100 µg/m³ under NAAQS 2009. Whereas the other monitored parameters i.e. SO₂ & NO₂ values are within the prescribed norms.

5.4 **KATRAS AREA**

- The monitoring results indicate that all the Monitored Ambient Air Quality parameters i.e. PM₁₀, SO₂ & NO₂ values are within the prescribed limits under NAAQS 2009. The station was located about 3 km from the active mining area and not in the proximity to any public road used for transportation.

5.5 **SIJUA AREA**

- The Study result reveals that in Sijua area PM₁₀ levels **134 µg/m³** and PM_{2.5} levels **83 µg/m³** exceed the prescribed limits 100 µg/m³ (PM₁₀) and 60 µg/m³ (PM_{2.5}) under NAAQS 2009. Whereas the other monitored parameter i.e. SO₂ & NO₂ values are within the prescribed norms.
- Apart from the coal transportations activities, public vehicular movement were also observed during Ambient Air Quality monitoring.

5.6 **LOW IMPACT ZONE**

- The ambient air quality monitoring result reveals that in Dugda (Low Impact Zone) area PM_{2.5} levels 74 µg/m³ exceed the prescribed limits 60 µg/m³ (PM_{2.5}) under NAAQS 2009. Whereas the other monitored parameter i.e. PM₁₀, SO₂ & NO₂ values are within the prescribed norms.
- The Public Transportation activities were being carried out in a regular movement during the study period.

6. Key violation by M/s BCCL:

Based on the finding from ambient air quality monitoring of the alleged area and also the observations made by the committee during its last two visits, the following key violations by M/s BCCL (Bharat Coking Coal Limited) have been identified;

1. Exceedance of PM₁₀ Limits in Barora, Block II, Govindpur, and Sijua Areas

- As per NAAQS 2009, PM₁₀ levels have exceeded permissible limits in these areas. This exceedance is attributed to dust suspension in air from coal excavation, coal transportation activities and vehicular activities & other activities carried out by general public.

2. Exceedance of PM_{2.5} Limits in Sijua and Low-Impact Zone

- PM_{2.5} levels exceeded limits in these areas, directly linking the pollution to vehicular emissions from transportation coal carrying vehicles and vehicular activities carried out by general public.

3. Failure to Maintain Road Infrastructure, Resulting in Increased Dust Suspension

- The study explicitly attributes higher PM₁₀ exceedance to poor road conditions in **Govindpur, and Sijua**.
- This highlights BCCL's negligence in road maintenance, leading to excessive dust resuspension from coal-laden trucks and vehicular activities carried out by general public.

4. Inadequate Wheel washing and Water sprinkling on Transportation Routes, Contributing to High PM₁₀ Levels

- Observations indicate that improper Wheel washing and Water sprinkling on Transportation Routes contributed to excessive PM₁₀ levels in Barora, Block II, Govindpur, and Sijua.
- This suggests failure in coal handling processes, leading to fugitive dust emissions.

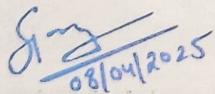
7. Recommendations for M/s BCCL

1. M/s BCCL should ensure the installation of the wind/ view barrier on the boundaries of the lease area of mines and also carry out Two-Tier plantation on the boundaries of the lease area of mines.
2. The coal transportation is being carried out through public roads up to its destination or Highways. M/s BCCL should explore cleaning of Road using mechanical type sweeping machine. Adequate tree plantation

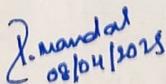
should be carried out along the Public Road sides. This will help to minimize the flow of suspended dust particles due to coal transportation activities.

3. M/s BCCL should also ensure the proper implementation of air mitigation devices such as use of Fog cannon, water sprinkling on transportation routes on regular basis.
4. The wheel washing facility should be installed at exit of Pit Head and as well as exit of Lease area.
5. BCCL should also explore the construction of Dedicated coal corridor for Coal transportation up to connecting Highways.
6. The coal from pit head to Railways siding is being carried out using Trucks/ Dumpers. Replacement by dedicated Belt conveyor (piped type) from Pit-head to Railway yard may be explored. Silo may be constructed at Railway yard for primary storage of coal followed by Loading in the rail racks. This will help to minimize the vehicular activities as well as fugitive emission due to plying of vehicles.
7. The public roads which are being used by BCCL for coal transportation, should be maintained as Black topping/ carpeting on regular basis.
8. All coal transporting Truck/ Dumpers should be equipped with Speed limiters/ governors to avoid any spillage of Coal/ materials on public road.

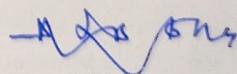
Date: 8/4/2025


08/04/2025

(Siddharth Jain)
Scientist 'B'


08/04/2025

(Pratima Mandal)
Scientist 'B'



(Mrinal Kanti Biswas)
Scientist 'E' and RD

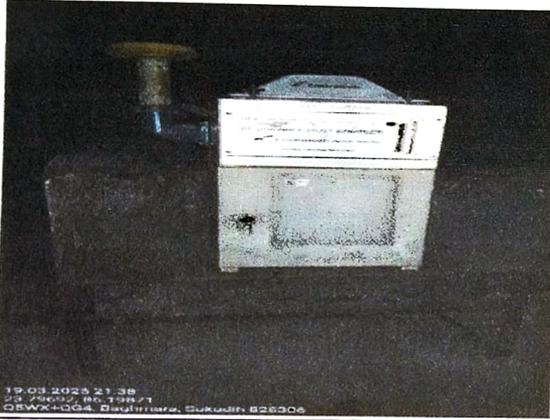
Table 2: Photographs taken during the sampling



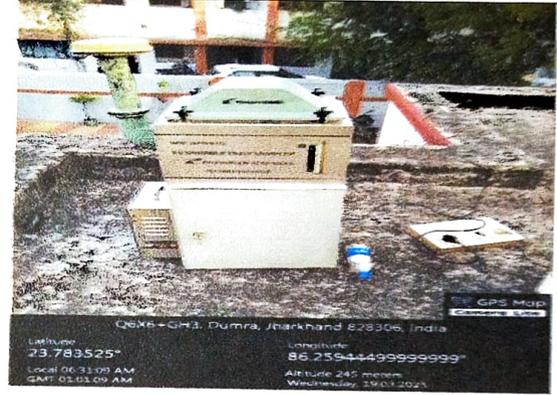
Pic 1: Sampling station at Barora



Pic 2: PM 2.5 Sampler at Block-II



Pic 3: PM₁₀ Sampler installed at Block-II



Pic 4: Sampling station at Govindpur



Pic 5: PM₁₀ sampler installed at Katras



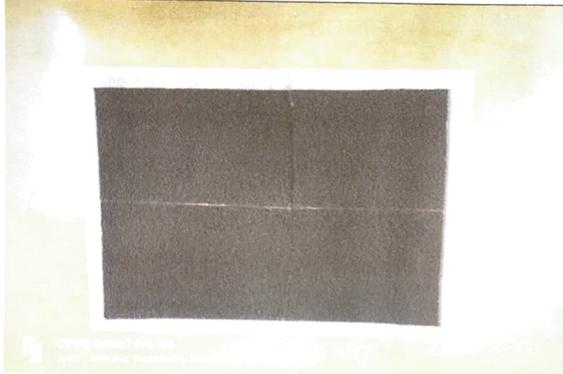
Pic 6: PM_{2.5} sampler installed at Katras



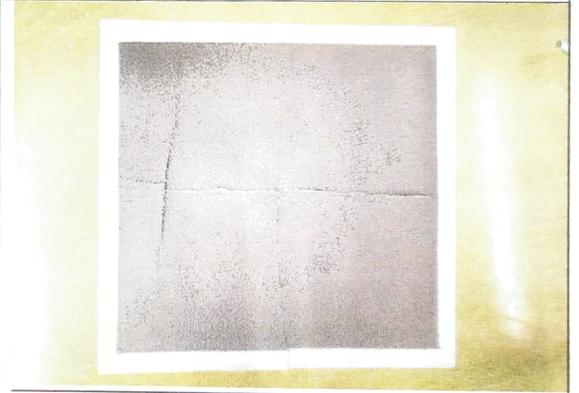
Pic 7: Sampling station at Dugda



Pic 8: Sampling station at Sijua



Pic 9: PM₁₀ Filter paper of Barora Area



Pic 10: PM₁₀ Filter paper of Katras Area



Pic 11: PM_{2.5} Filter paper of Barora Area



Pic 12: State highway (D-G Road) used for coal transportation of M/s BCCL at Borara area

Annexure-R1:
PUC Certificates of the Vehicles used in Coal
transportations activities in BARORA AREA
by M/s BCCL

< Vehicle search

Vehicle Number	JH10AJ4221
Owner Name	*U*N* *H*U*A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE III
Vehicle Age	11 Years & 11 months
Hypothecated	No
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	15-Apr-2013
Fitness Valid UpTo	09-Apr-2025
Tax Valid UpTo	14-Apr-2025
Insurance Valid UpTo	21-Apr-2025
PUCC Valid Upto	16-Aug-2025
Permit Valid UpTo	23-Aug-2028

[Create Virtual RC](#)



Vehicle search

Vehicle Number JH10AH6977
Owner Name *H*N*A* *E*I*
Registering Authority DHANBAD, Jharkhand
Vehicle Class Goods Carrier(HGV)
Fuel Type DIESEL
Emission Norm BHARAT STAGE III
Vehicle Age 11 Years & 10 months
Hypothecated No
Vehicle Status ACTIVE

Tap to Check the impound/seizure document status

Registration Date 08-Feb-2013
Fitness Valid UpTo 25-Dec-2025
Tax Valid UpTo 07-Feb-2025
Insurance Valid UpTo 08-Feb-2025
PUC Valid Upto 10-Jun-2025
Permit Valid UpTo 25-Oct-2028

Create Virtual RC

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< Vehicle search

Vehicle Number	JH02AA6877
Owner Name	*A*H*A*I*A* *E*I*
Registering Authority	HAZARIBAG, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE III
Vehicle Age	11 Years & 1 months
Hypothecated	No
Vehicle Status	ACTIVE

Tap to Check the impound/seizure document status

Registration Date	20-Dec-2013
Fitness Valid UpTo	31-Dec-2025 ✓
Tax Valid UpTo	19-Mar-2025
Insurance Valid UpTo	01-Nov-2025
PUC Valid Upto	22-Apr-2025
Permit Valid UpTo	08-Feb-2029

Create Virtual RC

View Challan



Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

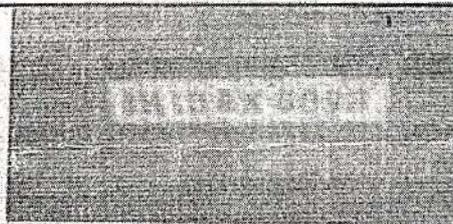
Authorised By :
Government of Jharkhand

Date : 23/02/2025
Time : 12:21:59 PM
Validity upto : 22/08/2025



Certificate Sl. No. : JH01000710003477
Registration No. : JH10AK6098
Date of Registration : 12/Jul/2013
Month & Year of Manufacturing : June-2013
Valid Mobile Number : *****2286
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100071
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm

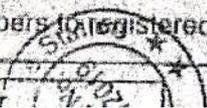


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.41

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC operator



< **Vehicle search**

Vehicle Number JH10BK7029
Owner Name *N*R*J*E* *O*I*
Registering Authority DHANBAD, Jharkhand
Vehicle Class Goods Carrier(HGV)
Fuel Type DIESEL
Emission Norm BHARAT STAGE IV
Vehicle Age 7 Years & 0 months
Hypothecated Yes
Vehicle Status ACTIVE

Tap to Check the impound/seizure document status

Registration Date 28-Dec-2017
Fitness Valid UpTo 12-Dec-2025
Tax Valid UpTo 25-Mar-2025
Insurance Valid UpTo 12-Dec-2025
PUC Valid Upto 20-Sep-2025
Permit Valid UpTo 09-Jan-2028

Create Virtual RC

View Challan

< **Vehicle search**

Vehicle Number JH02AL2117
Owner Name *A*H*A*I*A* *E*I*
Registering Authority HAZARIBAG, Jharkhand
Vehicle Class Goods Carrier(HGV)
Fuel Type DIESEL
Emission Norm BHARAT STAGE III
Vehicle Age 8 Years & 8 months
Hypothecated No
Vehicle Status ACTIVE

Tap to Check the impound/seizure document status

Registration Date 26-May-2016
Fitness Valid UpTo 29-Oct-2025 ✓
Tax Valid UpTo 10-Feb-2025 ✓
Insurance Valid UpTo 26-Jan-2026 ✓
PUC Valid Upto 27-Jul-2025 ✓
Permit Valid UpTo 12-Aug-2029 ✓

Create Virtual RC

View Challan

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 27/02/2025
Time : 11:18:58 AM
Validity upto : 26/08/2025 ✓



Certificate SL. No. : JH01000650003626
Registration No. : JH10AG6817
Date of Registration : 26/Nov/2012
Month & Year of Manufacturing : November-2012
Valid Mobile Number : *****7838
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100065
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.59

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm


Vehicle search

Vehicle Number JH10AN3710
Owner Name *A*I* *U*A* *H*L*N*
Registering Authority DHANBAD, Jharkhand
Vehicle Class Goods Carrier(HGV)
Fuel Type DIESEL
Emission Norm BHARAT STAGE III
Vehicle Age 10 Years & 9 months
Hypothecated No
Vehicle Status ACTIVE

Tap to Check the impound/seizure document status

Registration Date 22-Mar-2014
Fitness Valid UpTo 24-Jan-2025
Tax Valid UpTo 21-Mar-2025
Insurance Valid UpTo 02-Mar-2025
PUC Valid Upto 25-Mar-2025
Permit Valid UpTo 28-Jul-2029

09.01.26

Create Virtual RC

View Challan



< Vehicle search

Vehicle Number JH10AG5077
 Owner Name *H*N*A* *E*I*
 Registering Authority DHANBAD, Jharkhand
 Vehicle Class Goods Carrier(HGV)
 Fuel Type DIESEL
 Emission Norm BHARAT STAGE III
 Vehicle Age 12 Years & 1 months
 Hypothecated No
 Vehicle Status ACTIVE

Tap to Check the impound/seizure document status

Registration Date 09-Nov-2012
 Fitness Valid UpTo 17-Oct-2025
 Tax Valid UpTo 08-Feb-2025
 Insurance Valid UpTo 22-Dec-2025
 PUC Valid Upto 28-May-2025
 Permit Valid UpTo 05-Mar-2028

Create Virtual RC

View Challan



< **Vehicle search**

Vehicle Number **JH01BD1374**
 Owner Name ***A*J*E* *H*U*A***
 Registering Authority **RANCHI, Jharkhand**
 Vehicle Class **Goods Carrier(HGV)**
 Fuel Type **DIESEL**
 Emission Norm **BHARAT STAGE III**
 Vehicle Age **11 Years & 0 months**
 Hypothecated **No**
 Vehicle Status **ACTIVE**

Tap to Check the impound/seizure document status

Registration Date **24-Dec-2013**
 Fitness Valid UpTo **28-Aug-2025**
 Tax Valid UpTo **14-Mar-2025**
 Insurance Valid UpTo **20-Oct-2025**
 PUC Valid Upto **24-May-2025**
 Permit Valid UpTo **09-May-2028**

Create Virtual RC

View Challan



< Vehicle search

Vehicle Number	JH10AL0275
Owner Name	*S*O* *U*A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE III
Vehicle Age	11 Years & 3 months
Hypothecated	Yes
Vehicle Status	ACTIVE

Tap to Check the impound/seizure document status

Registration Date	20-Sep-2013
Fitness Valid UpTo	30-Jul-2025
Tax Valid UpTo	19-Mar-2025
Insurance Valid UpTo	17-Dec-2025
PUC Valid Upto	25-Jun-2025
Permit Valid UpTo	23-Jul-2029

Create Virtual RC

View Challan

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 30/09/2024
Time : 10:59:56 AM
Validity upto : 29/03/2025



Certificate SL. No. : JH01000710003118
Registration No. : JH10AJ9171
Date of Registration : 18/May/2013
Month & Year of Manufacturing : May-2013
Valid Mobile Number : *****4725
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100071
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm

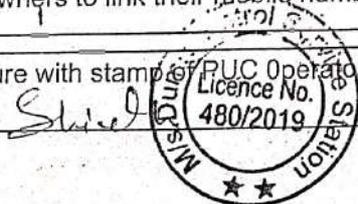


Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.41

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 23/02/2025
Time : 12:11:38 PM
Validity upto : 22/08/2025



Certificate SL. No. : JH01000650003613
Registration No. : JH10AL8011
Date of Registration : 30/Aug/2013
Month & Year of Manufacturing : August-2013
Valid Mobile Number : *****7772
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100065
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.82

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

4X

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 26/02/2025
Time : 17:03:00 PM
Validity upto : 25/08/2025



Certificate SL No. : JH01000710003484
Registration No. : JH01BR9525
Date of Registration : 20/Jun/2015
Month & Year of Manufacturing : March-2015
Valid Mobile Number : *****8950
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100071
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm

JH01BR 9525

< **Vehicle search**

Vehicle Number JH10AM9421
 Owner Name *S*O* *H*U*A*
 Registering Authority DHANBAD, Jharkhand
 Vehicle Class Goods Carrier(HGV)
 Fuel Type DIESEL
 Emission Norm BHARAT STAGE III
 Vehicle Age 11 Years & 1 months
 Hypothecated Yes
 Vehicle Status ACTIVE

Tap to Check the impound/seizure document status

Registration Date 07-Dec-2013
 Fitness Valid UpTo 25-Nov-2025
 Tax Valid UpTo 06-Apr-2025 ✓
 Insurance Valid UpTo 29-Nov-2025
 PUC Valid Upto 14-Jun-2025
 Permit Valid UpTo 25-Dec-2029

Create Virtual RC

View Challan

 **Vehicle search**

Vehicle Number	JH10AH2397
Owner Name	*S*O* *U*A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE III
Vehicle Age	12 Years & 0 months
Hypothecated	No
Vehicle Status	ACTIVE

Tap to Check the impound/seizure document status

Registration Date	28-Dec-2012
Fitness Valid UpTo	25-Dec-2025
Tax Valid UpTo	27-Mar-2025
Insurance Valid UpTo	16-Feb-2025
PUC Valid Upto	25-Jun-2025
Permit Valid UpTo	24-Apr-2028

Create Virtual RC

View Challan



Pollution Under Control Certificate

Authorized By :
Government of Jharkhand

Date : 21/03/2025
Time : 11:47:34 AM
Validity upto : 20/09/2025



Certificate SL. No. : JH01000710003537
Registration No. : JH10AL3173
Date of Registration : 26/Aug/2013
Month & Year of Manufacturing : August-2013
Valid Mobile Number : _____
Emission Norms : Bharat Stage III
Fuel : _____
PUC Code : _____
GSTIN : _____
Fees : _____
ML observation : _____

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value
				(upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda		1 ± 0.03	
Smoke Density	Light absorption coefficient	1 metre	2.45	0.41

This PUC certificate is system generated through the national registry of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.pam.raj.gov.in>

Authorized Signature with stamp of PUC Operator
60mm x 20 mm





Vehicle search

Vehicle Number	JH10AK8357
Owner Name	*A*Y*D*O* *A*T*A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE III
Vehicle Age	11 Years & 6 months
Hypothecated	Yes
Vehicle Status	ACTIVE

Tap to Check the impound/seizure document status

Registration Date	26-Jul-2013
Fitness Valid UpTo	06-Jun-2025
Tax Valid UpTo	25-Apr-2025 ✓
Insurance Valid UpTo	08-Jul-2025
PUCV Valid Upto	25-Apr-2025
Permit Valid UpTo	22-Nov-2028



< Vehicle search

Vehicle Number	JH10AJ1653
Owner Name	*A*J*E* *U*A* *H*U*H*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE III
Vehicle Age	11 Years & 9 months
Hypothecated	Yes
Vehicle Status	ACTIVE

Tap to Check the impound/seizure document status

Registration Date	15-Mar-2013
Fitness Valid UpTo	26-Nov-2025
Tax Valid UpTo	14-Mar-2025
Insurance Valid UpTo	22-Feb-2025
PUCC Valid Upto	21-Jun-2025
Permit Valid UpTo	11-Jul-2028

Create Virtual RC

View Challan

Vehicle search

Vehicle Number JH09AC6634
 Owner Name *M* *O*H* *E*I*
 Registering Authority BOKARO, Jharkhand
 Vehicle Class Goods Carrier(HGV)
 Fuel Type DIESEL
 Emission Norm BHARAT STAGE II
 Vehicle Age 15 Years & 11 months
 Hypothecated No
 Vehicle Status ACTIVE

Tap to Check the impound/seizure document status

Registration Date 07-Jan-2009
 Fitness Valid UpTo 18-Jul-2025
 Tax Valid UpTo 28-Jan-2025 28.04.25
 Insurance Valid UpTo 01-May-2025
 PUC Valid Upto 24-May-2025
 Permit Valid UpTo 22-Apr-2027

Create Virtual RC

View Challan



21

< Vehicle search

Vehicle Number **JH10AG6917**
 Owner Name ***A*T*S* *A*A*O***
 Registering Authority **DHANBAD, Jharkhand**
 Vehicle Class **Goods Carrier(HGV)**
 Fuel Type **DIESEL**
 Emission Norm **BHARAT STAGE III**
 Vehicle Age **12 Years & 1 months**
 Hypothecated **No**
 Vehicle Status **ACTIVE**

Tap to Check the impound/seizure document status

Registration Date **26-Nov-2012**
 Fitness Valid UpTo **25-Dec-2025**
 Tax Valid UpTo **25-Feb-2025**
 Insurance Valid UpTo **29-Dec-2025**
 PUC Valid Upto **28-Jun-2025**
 Permit Valid UpTo **31-Mar-2028**

Create Virtual RC

View Challan



< **Vehicle search**

Vehicle Number	JH09T8781
Owner Name	*H*A* *H*U*A*
Registering Authority	BOKARO, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE III
Vehicle Age	11 Years & 10 months
Hypothecated	No
Vehicle Status	ACTIVE

Tap to Check the impound/seizure document status

Registration Date	07-Feb-2013
Fitness Valid UpTo	29-Oct-2025
Tax Valid UpTo	06-Feb-2025
Insurance Valid UpTo	16-Oct-2025
PUC Valid Upto	25-May-2025
Permit Valid UpTo	23-Oct-2029

Create Virtual RC

View Challan

< Vehicle search

Vehicle Number JH10AG7992
Owner Name *A*J* *A*A*O*
Registering Authority DHANBAD, Jharkhand
Vehicle Class Goods Carrier(HGV)
Fuel Type DIESEL
Emission Norm BHARAT STAGE III
Vehicle Age 12 Years & 1 months
Hypothecated Yes
Vehicle Status ACTIVE

Tap to Check the impound/seizure document status

Registration Date 29-Nov-2012
Fitness Valid UpTo 09-Jan-2026 ✓
Tax Valid UpTo 27-Feb-2025
Insurance Valid UpTo 14-Nov-2025
PUC Valid Upto 22-May-2025
Permit Valid UpTo 02-Apr-2028

Create Virtual RC

View Challan

58

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 28/01/2025
Time : 10:36:59 AM
Validity upto : 27/07/2025



Certificate SL. No. : JH01001960030305
Registration No. : JH10AL0358
Date of Registration : 27/Sep/2013
Month & Year of Manufacturing : September-2013
Valid Mobile Number : *****9292
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100196
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.5

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.bharivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Form 60
(For class III (P))

Pollution Under Control Certificate

Authorised By
Government of Jharkhand

Date : 27/02/2025
Time : 13:37:18 PM
Validity upto : 26/09/2025 ✓



Certificate SL. No.	JH01001950031542
Registration No.	JH10AG9148
Date of Registration	10/Dec/2012
Month & Year of Manufacturing	November-2012
Vaid Mobile Number	****5666
Emission Norms	BHARAT STAGE III
Fuel	DIESEL
PUC Code	JH0100195
GSIN	
Fees	Rs. 300.00
MIL observation	No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda		1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.36

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parcvahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



9148

< Vehicle search

Vehicle Number JH12F5098
 Owner Name *S*O* *A*W*N*
 Registering Authority KODERMA, Jharkhand
 Vehicle Class Goods Carrier(HGV)
 Fuel Type DIESEL
 Emission Norm BHARAT STAGE III
 Vehicle Age 9 Years & 8 months
 Hypothecated Yes
 Vehicle Status ACTIVE

Tap to Check the impound/seizure document status

Registration Date 10-Apr-2015
 Fitness Valid UpTo 11-Apr-2025
 Tax Valid UpTo 09-Jan-2025
 Insurance Valid UpTo 05-Apr-2025
 PUC Valid Upto 01-Apr-2025
 Permit Valid UpTo 02-Jun-2029

09.04.25

Create Virtual RC

View Challan



< Vehicle search

Vehicle Number JH10BK1845
 Owner Name *A*J*Y* *U*A* *H*K*R*
 Registering Authority DHANBAD, Jharkhand
 Vehicle Class Goods Carrier(HGV)
 Fuel Type DIESEL
 Emission Norm BHARAT STAGE IV
 Vehicle Age 6 Years & 11 months
 Hypothecated Yes
 Vehicle Status ACTIVE

Tap to Check the impound/seizure document status

Registration Date	20-Jan-2018
Fitness Valid UpTo	19-Dec-2025
Tax Valid UpTo	14-Jan-2025 <i>14.04.25</i>
Insurance Valid UpTo	30-Dec-2024 <i>30.12.25</i>
PUC Valid UpTo	19-May-2025
Permit Valid UpTo	02-Feb-2028

Create Virtual RC

View Challan



**Vehicle search**

29

Vehicle Number	JH10BK2578
Owner Name	*A*I*A* *A*T*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	6 Years & 10 months
Hypothecated	No
Vehicle Status	ACTIVE

Tap to Check the impound/seizure document status

Registration Date	17-Feb-2018
Fitness Valid UpTo	27-Dec-2025
Tax Valid UpTo	12-Feb-2025
Insurance Valid UpTo	05-Feb-2025
PUCV Valid Upto	20-Nov-2025
Permit Valid UpTo	15-Mar-2028

Create Virtual RC

View Challan



0463

30

8:34

LTE

< Vehicle Search

Vehicle No	JH10BA0463
Owner Name	*U*Y *A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE III
Vehicle Age	8 years and 5 month.
Hypothecated	Yes
Vehicle Status	ACTIVE

Tap to check Vehicle Impound & Seizure
Document Status

Registration Date	08-Aug-2016
Fitness Valid Upto	10-Jan-2026 ✓
Insurance Valid Upto	04-Jan-2026 ✓
Tax Valid Upto	29-Apr-2025 ✓
Permit Valid Upto	24-Jan-2030 ✓
PUCV Valid Upto	25-Jul-2025 ✓

< Vehicle Search

Vehicle No	JH09V8042
Owner Name	*H*T*A*A*J*N*A*
Registering Authority	BOKARO, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE III
Vehicle Age	11 years and 3 month.
Hypothecated	No
Vehicle Status	ACTIVE

Tap to check the impounded / seizure status

Registration Date	19-Nov-2013
Fitness Valid Upto	16-Oct-2025 ✓
Insurance Valid Upto	30-Oct-2025 ✓
Tax Valid Upto	18-May-2025 ✓
Permit Valid Upto	05-Mar-2029 ✓
PUCV Valid Upto	17-Aug-2025 ✓

Create Virtual RC

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 06/03/2025
Time : 15:50:23 PM
Validity upto : 05/09/2025 ✓



Certificate SL. No. : JH01000710003507
Registration No. : JH02AQ2892
Date of Registration : 18/Apr/2017
Month & Year of Manufacturing : December-2016
Valid Mobile Number : *****4457
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100071
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.41

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Shiv



< Vehicle search

Vehicle Number	JH10AK5940
Owner Name	*R*H*M*D*V* *O*I*A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE III
Vehicle Age	11 Years & 6 months
Hypothecated	Yes
Vehicle Status	ACTIVE

Tap to Check the impound/seizure document status

Registration Date	11-Jul-2013
Fitness Valid UpTo	22-Aug-2025
Tax Valid UpTo	10-Apr-2025 ✓
Insurance Valid UpTo	28-Jun-2025
PUCC Valid Upto	14-Jun-2025
Permit Valid UpTo	05-Nov-2028

Create Virtual RC

View Challan



Vehicle search

Vehicle Number

JH10BK9179

Owner Name

*I*O* *A*

Registering Authority

DHANBAD, Jharkhand

Vehicle Class

Goods Carrier(HGV)

Fuel Type

DIESEL

Emission Norm

BHARAT STAGE IV

Vehicle Age

6 Years & 11 months

Hypothecated

Yes

Vehicle Status

ACTIVE

Tap to Check the impound/seizure document status

Registration Date

20-Jan-2018

Fitness Valid UpTo

26-Sep-2025

Tax Valid UpTo

17-Jan-2025 17.04.25

Insurance Valid UpTo

03-Sep-2025

PUCC Valid Upto

25-Nov-2025

Permit Valid UpTo

15-Feb-2028

Create Virtual RC



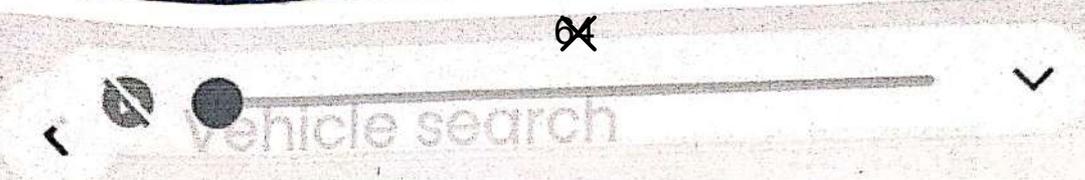
< Vehicle search

Vehicle Number	JH10AH3717
Owner Name	*A*H*N* *U*A* *I*G*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE III
Vehicle Age	12 Years & 2 months
Hypothecated	No
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	10-Jan-2013
Fitness Valid UpTo	13-Nov-2025
Tax Valid UpTo	09-Apr-2025
Insurance Valid UpTo	17-Jan-2026
PUC Valid Upto	17-Sep-2025
Permit Valid UpTo	02-Sep-2028

Create Virtual RC


 Vehicle search

36

Vehicle Number	JH10AH9338
Owner Name	*N*L* *U*A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE III
Vehicle Age	11 Years & 10 months
Hypothecated	No
Vehicle Status	Fitness Expired

Tap to Check the impound/seizure document status

Registration Date	28-Feb-2013
Fitness Valid UpTo	27-Dec-2024 <i>30.12.25</i>
Tax Valid UpTo	27-Feb-2025
Insurance Valid UpTo	23-Jan-2025 <i>23.1.26</i>
PUCV Valid Upto	21-Apr-2025
Permit Valid UpTo	04-Jul-2028

Create Virtual RC

< Vehicle search

Vehicle Number JH10AL5991
Owner Name *H*M* *A* *A*A*I*
Registering Authority DHANBAD, Jharkhand
Vehicle Class Goods Carrier(HGV)
Fuel Type DIESEL
Emission Norm BHARAT STAGE III
Vehicle Age 11 Years & 3 months
Hypothecated Yes
Vehicle Status **ACTIVE**

Tap to Check the impound/seizure document status

Registration Date 12-Sep-2013
Fitness Valid UpTo 02-Jul-2025
Tax Valid UpTo 11-Mar-2025
Insurance Valid UpTo 07-Apr-2025
PUC Valid Upto 24-May-2025
Permit Valid UpTo 27-Feb-2029

Create Virtual RC

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

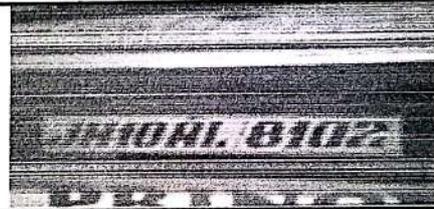
Authorised By :
Government of Jharkhand

Date : 27/02/2025
Time : 11:16:45 AM
Validity upto : 26/08/2025 ✓



Certificate SL. No. : JH01000650003625
Registration No. : JH10AL8102
Date of Registration : 20/Sep/2013
Month & Year of Manufacturing : September-2013
Valid Mobile Number : *****7838
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100065
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.9

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

< Vehicle search

39

Vehicle Number	JH10AY0263
Owner Name	*H*N*A* *U*A* *A*A*I*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE III
Vehicle Age	8 Years & 9 months
Hypothecated	Yes
Vehicle Status	Fitness Expired

Tap to Check the impound/seizure document status

Registration Date	19-Mar-2016
Fitness Valid UpTo	21-Feb-2024
Tax Valid UpTo	18-Mar-2023
Insurance Valid UpTo	29-Jan-2023
PUCV Valid Upto	29-Mar-2025
Permit Valid UpTo	29-Jul-2026

Create Virtual RC

[See rules 115 (2)]

Pollution Under Control Certificate

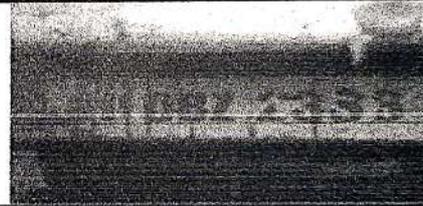
Authorised By :
Government of Jharkhand



Date : 27/02/2025
Time : 10:54:33 AM
Validity upto : 26/08/2025

Certificate SL. No. : JH01001960031629
Registration No. : JH10BZ2336
Date of Registration : 23/Jul/2013
Month & Year of Manufacturing : May-2013
Valid Mobile Number : *****4725
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100196
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.4

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



< **Vehicle search**

Vehicle Number **JH10AL8263**
 Owner Name ***A*I*A* *A*T***
 Registering Authority **DHANBAD, Jharkhand**
 Vehicle Class **Goods Carrier(HGV)**
 Fuel Type **DIESEL**
 Emission Norm **BHARAT STAGE III**
 Vehicle Age **11 Years & 2 months**
 Hypothecated **No**
 Vehicle Status **ACTIVE**

Tap to Check the impound/seizure document status

Registration Date **07-Oct-2013**
 Fitness Valid UpTo **26-Jun-2025**
 Tax Valid UpTo **06-Jan-2025** *06.04.25*
 Insurance Valid UpTo **03-Oct-2025**
 PUC Valid Upto **20-May-2025**
 Permit Valid UpTo **02-Mar-2029**

Create Virtual RC

< Vehicle search

Vehicle Number JH10AG5621
Owner Name †A*J*E* *U*A* *H*U*H*R*
Registering Authority DHANBAD, Jharkhand
Vehicle Class Goods Carrier(HGV)
Fuel Type DIESEL
Emission Norm BHARAT STAGE III
Vehicle Age 12 Years & 1 months
Hypothecated No
Vehicle Status ACTIVE

Tap to Check the impound/seizure document status

Registration Date 16-Nov-2012
Fitness Valid UpTo 24-Sep-2025
Tax Valid UpTo 15-Feb-2025
Insurance Valid UpTo 15-Nov-2025
PUC Valid Upto 22-Apr-2025
Permit Valid UpTo 30-Oct-2027

Create Virtual RC

Vehicle search

Vehicle Number JH10AJ5286
Owner Name *E*P*K* *H*U*A*
Registering Authority DHANBAD, Jharkhand
Vehicle Class Goods Carrier(HGV)
Fuel Type DIESEL
Emission Norm BHARAT STAGE III
Vehicle Age 11 Years & 8 months
Hypothecated Yes
Vehicle Status ACTIVE

Tap to Check the impound/seizure document status

Registration Date 20-Apr-2013
Fitness Valid UpTo 12-Aug-2025
Tax Valid UpTo 19-Jan-2025 *19.04.25*
Insurance Valid UpTo 26-Aug-2025
PUCV Valid Upto 28-Mar-2025
Permit Valid UpTo 12-Jan-2029

Create Virtual RC

View Challan

< **Vehicle search**

45

Vehicle Number	JH10BK6610
Owner Name	*A*K*N*H* *A*U*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	7 Years & 0 months
Hypothecated	Yes
Vehicle Status	ACTIVE

Tap to Check the impound/seizure document status

Registration Date	28-Dec-2017
Fitness Valid UpTo	12-Dec-2025
Tax Valid UpTo	25-Mar-2025
Insurance Valid UpTo	23-Dec-2025
PUCV Valid Upto	15-May-2025
National Permit Valid UpTo	03-May-2024

Create Virtual RC





< Vehicle search

Vehicle Number	JH10BH5837
Owner Name	*A*E*V* *A*J*N* *H*U*A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	7 Years & 3 months
Hypothecated	No
Vehicle Status	ACTIVE

Tap to Check the impound/seizure document status

Registration Date	20-Sep-2017
Fitness Valid UpTo	25-Sep-2025
Tax Valid UpTo	03-Mar-2025
Insurance Valid UpTo	05-Sep-2025
PUC Valid Upto	03-Sep-2025
Permit Valid UpTo	28-Sep-2028

Create Virtual RC

View Challan



AT

Form 59

401

[See rules 115 (2)]

Pollution Under Control Certificate

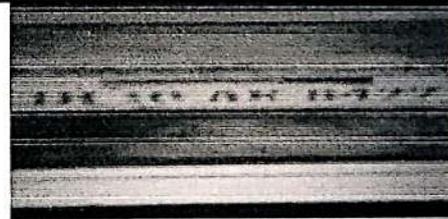
Authorised By :
Government of Jharkhand

Date : 28/01/2025
Time : 11:14:13 AM
Validity upto : 27/07/2025



Certificate SL. No. : JH01000650003576
Registration No. : JH10AK8477 ✓
Date of Registration : 12/Aug/2013
Month & Year of Manufacturing : April-2013
Valid Mobile Number : *****2547
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100065
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.96

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 21/03/2025
Time : 11:49:55 AM
Validity upto : 20/03/2026



Certificate SL. No. : JH01000650003693
Registration No. : JH10BS5162
Date of Registration : 23/Feb/2019
Month & Year of Manufacturing : October-2018
Valid Mobile Number : *****2547
Emission Norms : BHARAT STAGE IV
Fuel : DIESEL
PUC Code : JH0100065
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	1.31

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control CertificateAuthorised By :
Government of JharkhandDate : 26/02/2025
Time : 12:18:17 PM
Validity upto : 25/08/2025Certificate SL. No. : JH01001960031608
Registration No. : JH10AY2582
Date of Registration : 21/Mar/2016
Month & Year of Manufacturing : March-2016
Valid Mobile Number : *****4832
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100196
GSTIN :
Fees : Rs.300.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.45

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm



< Vehicle search

Vehicle Number	JH10AW4879
Owner Name	*A*U*E* *H*U*A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE III
Vehicle Age	9 Years & 0 months
Hypothecated	No
Vehicle Status	ACTIVE

Tap to Check the impound/seizure document status

Registration Date	07-Dec-2015
Fitness Valid UpTo	11-Dec-2025
Tax Valid UpTo	20-Feb-2025
Insurance Valid UpTo	08-Dec-2025
PUC Valid Upto	13-Jun-2025
Permit Valid UpTo	09-May-2026

Create Virtual RC

View Challan

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

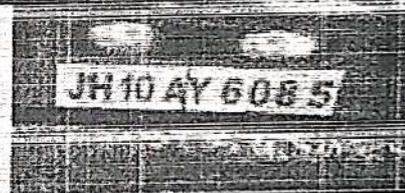
Authorised By :
Government of Jharkhand

Date : 11/02/2025
Time : 11:51:41 AM
Validity upto : 10/08/2025 ✓



Certificate SL. No. : JH01001960030979
Registration No. : JH10AY6085
Date of Registration : 21/Mar/2016
Month & Year of Manufacturing : March-2016
Valid Mobile Number : *****4700
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100196
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
Smoke Density	Lambda	-	1 ± 0.03	
	Light absorption coefficient	1/metre	2.45	0.25

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 27/02/2025
Time : 12:03:42 PM
Validity upto : 26/02/2026



Certificate SL. No. : JH01000650003629
Registration No. : WB37E1872
Date of Registration : 18/Feb/2022
Month & Year of Manufacturing : January-2022
Valid Mobile Number : *****2547
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100065
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.6

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control CertificateAuthorised By :
Government of JharkhandDate : 27/02/2025
Time : 12:01:18 PM
Validity upto : 26/02/2026Certificate SL. No. : JH01000650003628
Registration No. : WB37E1827
Date of Registration : 08/Feb/2022
Month & Year of Manufacturing : January-2022
Valid Mobile Number : *****2547
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100065
GSTIN :
Fees : Rs.300.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.59

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 26/02/2025
Time : 18:41:17 PM
Validity upto : 25/08/2025



Certificate SL. No. : JH01001960031623
Registration No. : JH10AH3189
Date of Registration : 05/Jan/2013
Month & Year of Manufacturing : April-2012
Valid Mobile Number : *****5325
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100196
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



< Vehicle search

Vehicle Number JH10CG8286
Owner Name *A*I* *U*A* *H*L*N*
Registering Authority DHANBAD, Jharkhand
Vehicle Class Goods Carrier(HGV)
Fuel Type DIESEL
Emission Norm BHARAT STAGE VI
Vehicle Age 3 Years & 2 months
Hypothecated Yes
Vehicle Status ACTIVE

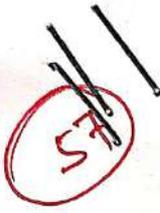
Tap to Check the impound/seizure document
status

Registration Date 08-Oct-2021
Fitness Valid UpTo 09-Oct-2025
Tax Valid UpTo 04-Jan-2025 04.04.25
Insurance Valid UpTo 29-Sep-2025
PUC Valid Upto 21-Oct-2025
Permit Valid UpTo 26-Oct-2026

Create Virtual RC

View Challan




< Vehicle search

Vehicle Number JH10CG0838
Owner Name *A*I* *U*A* *H*L*N*
Registering Authority DHANBAD, Jharkhand
Vehicle Class Goods Carrier(HGV)
Fuel Type DIESEL
Emission Norm BHARAT STAGE VI
Vehicle Age 3 Years & 2 months
Hypothecated Yes
Vehicle Status ACTIVE

Tap to Check the impound/seizure document status

Registration Date 08-Oct-2021
Fitness Valid UpTo 09-Oct-2025
Tax Valid UpTo 04-Jan-2025
Insurance Valid UpTo 11-Nov-2025
PUC Valid Upto 21-Oct-2025
Permit Valid UpTo 26-Oct-2026

04.04.25

Create Virtual RC

View Challan

Vehicle Number JH10BV8806
Owner Name *I*A*A* *A*T*
Registering Authority DHANBAD, Jharkhand
Vehicle Class Goods Carrier(HGV)
Fuel Type DIESEL
Emission Norm BHARAT STAGE IV
Vehicle Age 5 Years & 6 months
Hypothecated No
Vehicle Status **ACTIVE**

[Tap to Check the impound/seizure document status](#)

Registration Date 01-Jul-2019
Fitness Valid UpTo 31-May-2025
Tax Valid UpTo 27-Mar-2025
Insurance Valid UpTo 20-Jun-2025
PUC Valid Upto 17-Dec-2025

Create Virtual RC

View Challan

[See rules 115 (2)]

Pollution Under Control Certificate

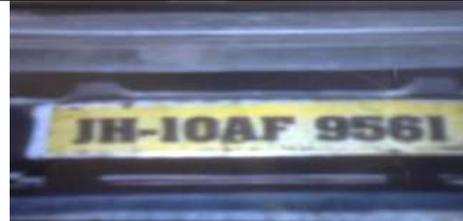
Authorised By :
Government of Jharkhand

Date : **30/12/2024**
Time : **12:29:20 PM**
Validity upto : **29/06/2025**



Certificate SL. No. : JH01000650003526
Registration No. : JH10AF9561
Date of Registration : 25/Sep/2012
Month & Year of Manufacturing : May-2012
Valid Mobile Number : *****1819
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100065
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.16
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.				

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 22/03/2025
Time : 12:57:02 PM
Validity upto : 21/09/2025



Certificate SL. No. : JH01002000000878
Registration No. : JH10AG9149
Date of Registration : 10/Dec/2012
Month & Year of Manufacturing : November-2012
Valid Mobile Number : *****6028
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100200
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parvahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Annexure-R2:
PUC Certificates of Vehicles used in Coal
transportations activities in BLOCK-II AREA
by M/s BCCL



Vehicle search

Vehicle Number	JH10CX8776
Owner Name	*E*A*I*H* *A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE III
Vehicle Age	8 Years & 3 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	21-Nov-2016
Fitness Valid UpTo	07-Jun-2026
Tax Valid UpTo	08-Apr-2025
Insurance Valid UpTo	10-Jul-2025
PUC Valid Upto	05-Aug-2025
Permit Valid UpTo	04-Aug-2029

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10BW2682
Owner Name	*E*H* *E* *
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	5 Years & 5 months
Hypothecated	No
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	16-Oct-2019
Fitness Valid UpTo	04-Oct-2025
Tax Valid UpTo	13-Apr-2025
Insurance Valid UpTo	10-Oct-2025
PUC Valid Upto	07-Jan-2026
Permit Valid UpTo	05-Mar-2025

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	BR51G4581
Owner Name	*R*N* *H*U*H*R*
Registering Authority	BANKA, Bihar
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	6 Years & 10 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	18-May-2018
Fitness Valid UpTo	28-Oct-2026
Tax Valid UpTo	16-May-2025
Insurance Valid UpTo	25-Jun-2025
PUC Valid Upto	25-Jun-2025

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10CH1536
Owner Name	*N*I*I* *A*R*E* *A*S* *V* *T*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	3 Years & 4 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	09-Nov-2021
Fitness Valid UpTo	26-Oct-2025
Tax Valid UpTo	30-Apr-2025
Insurance Valid UpTo	31-Oct-2025
PUC Valid Upto	13-Nov-2025
Permit Valid UpTo	15-Nov-2026

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10CH6126
Owner Name	*N*I*I* *A*R*E*S* *A*S* *V* *T*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	3 Years & 4 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	09-Nov-2021
Fitness Valid UpTo	26-Oct-2025
Tax Valid UpTo	30-Apr-2025
Insurance Valid UpTo	31-Oct-2025
PUC Valid Upto	13-Nov-2025
Permit Valid UpTo	15-Nov-2026

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10BM7984
Owner Name	*N*I*I* *A*R*E* *A*S* *V*. *T*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	6 Years & 10 months
Hypothecated	No
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	21-Apr-2018
Fitness Valid UpTo	17-Jun-2026
Tax Valid UpTo	16-Apr-2025
Insurance Valid UpTo	25-Apr-2025
PUC Valid Upto	19-Jan-2026
Permit Valid UpTo	14-May-2029

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10BQ1052
Owner Name	*A*M*S*W*R* *U*A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	6 Years & 4 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	30-Oct-2018
Fitness Valid UpTo	28-Oct-2020
Tax Valid UpTo	15-Jan-2025
Insurance Valid UpTo	15-Oct-2021
PUC Valid Upto	06-May-2025
Permit Valid UpTo	08-Nov-2023

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10AA9801
Owner Name	*H*T*A* *A*J*N* *A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE III
Vehicle Age	13 Years & 7 months
Hypothecated	No
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	22-Jul-2011
Fitness Valid UpTo	03-Jul-2025
Tax Valid UpTo	21-Apr-2025
Insurance Valid UpTo	11-Jul-2025
PUC Valid Upto	17-Aug-2025
Permit Valid UpTo	31-Mar-2028

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10BR7439
Owner Name	*N*I*I* *A*R*E* *A*S* * *T*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	6 Years & 3 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	26-Nov-2018
Fitness Valid UpTo	11-Dec-2026
Tax Valid UpTo	19-May-2025
Insurance Valid UpTo	07-Nov-2025
PUC Valid Upto	19-Jan-2026
Permit Valid UpTo	07-Apr-2029

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10BR5950
Owner Name	*A*K*j* *U*A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	6 Years & 3 months
Hypothecated	No
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	08-Dec-2018
Fitness Valid UpTo	14-Jan-2027
Tax Valid UpTo	04-Jun-2025
Insurance Valid UpTo	12-Dec-2025
PUC Valid Upto	06-May-2025
Permit Valid UpTo	24-Aug-2029

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10BT3342
Owner Name	*H*P*S* *U*A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	6 Years & 0 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	09-Mar-2019
Fitness Valid UpTo	02-Feb-2026
Tax Valid UpTo	22-Mar-2025
Insurance Valid UpTo	16-Jan-2025
PUC Valid Upto	12-Feb-2026
Permit Valid UpTo	08-Apr-2029

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10CY9801
Owner Name	*A*V*E* *U*A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	28-Sep-2024
Fitness Valid UpTo	27-Sep-2026
Tax Valid UpTo	25-Mar-2025
Insurance Valid UpTo	25-Sep-2025
PUC Valid Upto	27-Sep-2025
Permit Valid UpTo	04-Oct-2029

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10CY8901
Owner Name	*V*N*S* *H*R*A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	28-Sep-2024
Fitness Valid UpTo	27-Sep-2026
Tax Valid UpTo	25-Mar-2025
Insurance Valid UpTo	25-Sep-2025
PUC Valid Upto	27-Sep-2025
Permit Valid UpTo	04-Oct-2029

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10CX9801
Owner Name	* *U*A* * *O*P*N*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	0 Years & 8 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	08-Jul-2024
Fitness Valid UpTo	07-Jul-2026
Tax Valid UpTo	29-Jun-2025
Insurance Valid UpTo	29-Jun-2025
PUC Valid Upto	07-Jul-2025
Permit Valid UpTo	08-Jul-2029

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10CX8901
Owner Name	*V*N*S* *H*R*A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	0 Years & 9 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	18-Jun-2024
Fitness Valid UpTo	17-Jun-2026
Tax Valid UpTo	11-Jun-2025
Insurance Valid UpTo	09-Jun-2025
PUC Valid Upto	17-Jun-2025
Permit Valid UpTo	18-Jun-2029

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH01DK5584
Owner Name	*H*N*A* *A*H* *N*.O*K* *V* *T*
Registering Authority	RANCHI, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	5 Years & 11 months
Hypothecated	No
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	09-Apr-2019
Fitness Valid UpTo	12-Apr-2025
Tax Valid UpTo	15-Mar-2025
Insurance Valid UpTo	14-Feb-2026
PUC Valid Upto	03-Jul-2025
Permit Valid UpTo	23-May-2029

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH09BD1012
Owner Name	*H*N*A* *A*H* *N*.*O*K* *.*T*
Registering Authority	BOKARO, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	6 Years & 1 months
Hypothecated	No
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	07-Feb-2019
Fitness Valid UpTo	25-Apr-2025
Tax Valid UpTo	27-Apr-2025
Insurance Valid UpTo	30-Dec-2025
PUC Valid Upto	13-Feb-2026
Permit Valid UpTo	25-Dec-2028

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH01DK6929
Owner Name	*H*N*A* *A*H* *N*I*E*R*N* *O*K* *V*
Registering Authority	RANCHI, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	5 Years & 11 months
Hypothecated	No
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	09-Apr-2019
Fitness Valid UpTo	12-Apr-2025
Tax Valid UpTo	27-May-2025
Insurance Valid UpTo	14-Feb-2026
PUC Valid Upto	03-Jul-2025
Permit Valid UpTo	23-May-2029

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH01DK1242
Owner Name	*H*N*A* *A*H* *N*I*E*R*N* *O*K* *V*
Registering Authority	RANCHI, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	5 Years & 11 months
Hypothecated	No
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	09-Apr-2019
Fitness Valid UpTo	12-Apr-2025
Tax Valid UpTo	27-May-2025
Insurance Valid UpTo	14-Feb-2026
PUC Valid Upto	03-Jul-2025
Permit Valid UpTo	23-May-2029

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH09AP3784
Owner Name	*H*N*A* *A*H* *N*.O*K* *.*T*
Registering Authority	BOKARO, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	6 Years & 1 months
Hypothecated	No
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	07-Feb-2019
Fitness Valid UpTo	02-Jan-2027
Tax Valid UpTo	29-Apr-2025
Insurance Valid UpTo	30-Dec-2025
PUC Valid Upto	03-Jul-2025
Permit Valid UpTo	26-Feb-2029

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10CV0127
Owner Name	*A*J*Y* *D*O* *V* *T*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	1 Years & 1 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	29-Jan-2024
Fitness Valid UpTo	28-Jan-2026
Tax Valid UpTo	26-Apr-2025
Insurance Valid UpTo	26-Jan-2025
PUC Valid Upto	27-Jan-2026
Permit Valid UpTo	29-Jan-2029

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Vehicle search

Vehicle Number	JH10CR7550
Owner Name	*A*S* *R*N*L*N* *N* *O*I*T*C*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	1 Years & 9 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	07-Jun-2023
Fitness Valid UpTo	06-Jun-2025
Tax Valid UpTo	03-Jun-2025
Insurance Valid UpTo	03-Jun-2025
PUC Valid Upto	30-Jul-2025
Permit Valid UpTo	08-Jun-2028

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Vehicle search

Vehicle Number	JH10CU0089
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	1 Years & 3 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	12-Dec-2023
Fitness Valid UpTo	11-Dec-2025
Tax Valid UpTo	03-Jun-2025
Insurance Valid UpTo	08-Dec-2025
PUC Valid Upto	11-Dec-2025
Permit Valid UpTo	21-Dec-2028
National Permit Valid UpTo	21-Dec-2024

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Vehicle search

Vehicle Number	JH10CM2489
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	2 Years & 5 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	08-Oct-2022
Fitness Valid UpTo	24-Sep-2026
Tax Valid UpTo	29-Mar-2025
Insurance Valid UpTo	19-Sep-2025
PUC Valid Upto	08-Jun-2025
Permit Valid UpTo	10-Oct-2027

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Vehicle search

Vehicle Number	JH10CM2189
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	2 Years & 5 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	08-Oct-2022
Fitness Valid UpTo	24-Sep-2026
Tax Valid UpTo	29-Mar-2025
Insurance Valid UpTo	19-Sep-2025
PUC Valid Upto	08-Jun-2025
Permit Valid UpTo	10-Oct-2027

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Vehicle search

Vehicle Number	JH10CV9376
Owner Name	*N*I*I* *A*R*E* *A*S* *R*V*T* *T*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	1 Years & 1 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	30-Jan-2024
Fitness Valid UpTo	29-Jan-2026
Tax Valid UpTo	29-Mar-2025
Insurance Valid UpTo	26-Jan-2026
PUC Valid Upto	19-Jan-2026
Permit Valid UpTo	30-Jan-2029

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Vehicle search

Vehicle Number	JH10CR1359
Owner Name	*A*S* *R*N*L*N* *N* *O*I*T*C*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	1 Years & 8 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	12-Jul-2023
Fitness Valid UpTo	11-Jul-2025
Tax Valid UpTo	06-Apr-2025
Insurance Valid UpTo	11-Jul-2025
PUC Valid Upto	30-Jul-2025
Permit Valid UpTo	12-Jul-2028

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Vehicle search

Vehicle Number	JH10CR7544
Owner Name	*A*S* *R*N*L*N* *N* *O*I*T*C*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	1 Years & 8 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	12-Jul-2023
Fitness Valid UpTo	11-Jul-2025
Tax Valid UpTo	29-Mar-2025
Insurance Valid UpTo	11-Jul-2025
PUC Valid Upto	30-Jul-2025
Permit Valid UpTo	12-Jul-2028

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Vehicle search

Vehicle Number	JH10CS8889
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	21-Sep-2023
Fitness Valid UpTo	19-Sep-2025
Tax Valid UpTo	17-Jun-2025
Insurance Valid UpTo	13-Sep-2025
PUC Valid Upto	22-Sep-2025
Permit Valid UpTo	21-Sep-2028
National Permit Valid UpTo	21-Sep-2024

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Vehicle search

Vehicle Number	JH10CV3394
Owner Name	*N*I*I* *A*R*E* *A*S* *R*V*T* *I*I*E*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	1 Years & 1 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	30-Jan-2024
Fitness Valid UpTo	29-Jan-2026
Tax Valid UpTo	26-Apr-2025
Insurance Valid UpTo	26-Jan-2026
PUC Valid Upto	19-Jan-2026
Permit Valid UpTo	30-Jan-2029

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Vehicle search

Vehicle Number	JH01DK8191
Owner Name	*H*N*A* *A*H* *N*G* *O*K* *V* *T*
Registering Authority	RANCHI, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	5 Years & 11 months
Hypothecated	No
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	09-Apr-2019
Fitness Valid UpTo	12-Apr-2025
Tax Valid UpTo	15-Mar-2025
Insurance Valid UpTo	14-Feb-2026
PUC Valid Upto	03-Jul-2025
Permit Valid UpTo	23-May-2029

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Vehicle search

Vehicle Number	JH10CV9838
Owner Name	*A*J*Y* *D*O* *V* *T*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	1 Years & 1 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	29-Jan-2024
Fitness Valid UpTo	28-Jan-2026
Tax Valid UpTo	26-Apr-2025
Insurance Valid UpTo	26-Jan-2025
PUC Valid Upto	27-Jan-2026
Permit Valid UpTo	29-Jan-2029

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Vehicle search

Vehicle Number	JH10CX0089
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	04-Sep-2024
Fitness Valid UpTo	03-Sep-2026
Tax Valid UpTo	27-May-2025
Insurance Valid UpTo	01-Sep-2025
PUC Valid Upto	03-Sep-2025
Permit Valid UpTo	09-Sep-2029

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Vehicle search

Vehicle Number	JH10CY8900
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	04-Sep-2024
Fitness Valid UpTo	03-Sep-2026
Tax Valid UpTo	27-May-2025
Insurance Valid UpTo	01-Sep-2025
PUC Valid Upto	03-Sep-2025
Permit Valid UpTo	09-Sep-2029

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Vehicle search

Vehicle Number	JH10CM8889
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	10-Sep-2022
Fitness Valid UpTo	28-Aug-2026
Tax Valid UpTo	07-Jun-2025
Insurance Valid UpTo	28-Aug-2025
PUC Valid Upto	26-Nov-2025
Permit Valid UpTo	06-Dec-2027
National Permit Valid UpTo	06-Dec-2024

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Vehicle search

Vehicle Number	JH10CZ8900
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	18-Sep-2024
Fitness Valid UpTo	17-Sep-2026
Tax Valid UpTo	27-May-2025
Insurance Valid UpTo	10-Sep-2025
PUC Valid Upto	17-Sep-2025
Permit Valid UpTo	18-Sep-2029

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Vehicle search

Vehicle Number	JH10CT6532
Owner Name	*A*S* *R*N*L*N* *N* *O*I*T*C*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	1 Years & 4 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	09-Nov-2023
Fitness Valid UpTo	08-Nov-2025
Tax Valid UpTo	05-May-2025
Insurance Valid UpTo	05-Nov-2025
PUC Valid Upto	30-Jul-2025
Permit Valid UpTo	13-Nov-2028

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Vehicle search

Vehicle Number	JH10CM1489
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	02-Sep-2022
Fitness Valid UpTo	28-Aug-2026
Tax Valid UpTo	26-May-2025
Insurance Valid UpTo	08-Aug-2025
PUC Valid Upto	26-Nov-2025
Permit Valid UpTo	06-Dec-2027
National Permit Valid UpTo	06-Dec-2024

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Vehicle search

Vehicle Number	JH10CM1189
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	02-Sep-2022
Fitness Valid UpTo	28-Aug-2026
Tax Valid UpTo	26-May-2025
Insurance Valid UpTo	08-Aug-2025
PUC Valid Upto	26-Nov-2025
Permit Valid UpTo	06-Dec-2027
National Permit Valid UpTo	06-Dec-2024

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Vehicle search

Vehicle Number	JH10CM2289
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	02-Sep-2022
Fitness Valid UpTo	28-Aug-2026
Tax Valid UpTo	26-May-2025
Insurance Valid UpTo	08-Aug-2025
PUC Valid Upto	26-Nov-2025
Permit Valid UpTo	06-Dec-2027
National Permit Valid UpTo	06-Dec-2024

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Vehicle search

Vehicle Number	JH10CM1789
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	02-Sep-2022
Fitness Valid UpTo	28-Aug-2026
Tax Valid UpTo	26-May-2025
Insurance Valid UpTo	08-Aug-2025
PUC Valid Upto	26-Nov-2025
Permit Valid UpTo	07-Dec-2027
National Permit Valid UpTo	07-Dec-2024

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Vehicle search

Vehicle Number	JH10CM1689
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	02-Sep-2022
Fitness Valid UpTo	28-Aug-2026
Tax Valid UpTo	26-May-2025
Insurance Valid UpTo	08-Aug-2025
PUC Valid Upto	26-Nov-2025
Permit Valid UpTo	06-Dec-2027
National Permit Valid UpTo	06-Dec-2024

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Vehicle search

Vehicle Number	JH10CT0407
Owner Name	*A*S* *R*N*L*N* *N* *O*I*T*C*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	1 Years & 4 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	07-Nov-2023
Fitness Valid UpTo	06-Nov-2025
Tax Valid UpTo	06-May-2025
Insurance Valid UpTo	05-Nov-2025
PUC Valid Upto	30-Jul-2025
Permit Valid UpTo	08-Nov-2028

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Vehicle search

Vehicle Number	UP16CT4690
Owner Name	*I* *N* *E*R*N* *O*U* *N*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE III
Vehicle Age	10 Years & 4 months
Hypothecated	No
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	17-Nov-2014
Fitness Valid UpTo	20-Apr-2024
Tax Valid UpTo	16-Mar-2026
Insurance Valid UpTo	17-Feb-2026
PUC Valid Upto	08-Sep-2025

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Vehicle search

Vehicle Number	JH10BE8157
Owner Name	*A*M*S*W*R* *U*A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE III
Vehicle Age	7 Years & 11 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	08-Apr-2017
Fitness Valid UpTo	27-Nov-2026
Tax Valid UpTo	28-Mar-2025
Insurance Valid UpTo	29-Jul-2025
PUC Valid Upto	27-May-2025
Permit Valid UpTo	19-Dec-2029

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Vehicle search

Vehicle Number	UP16CT4689
Owner Name	*I* *N* *E*R*N* *O*U* *N*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE III
Vehicle Age	10 Years & 4 months
Hypothecated	No
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	17-Nov-2014
Fitness Valid UpTo	20-Apr-2024
Tax Valid UpTo	16-Mar-2026
Insurance Valid UpTo	17-Feb-2026
PUCV Valid Upto	08-Sep-2025

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Vehicle search

Vehicle Number	JH10CT8900
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	1 Years & 3 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	12-Dec-2023
Fitness Valid UpTo	11-Dec-2025
Tax Valid UpTo	05-Jun-2025
Insurance Valid UpTo	27-Nov-2025
PUC Valid Upto	11-Dec-2025
Permit Valid UpTo	21-Dec-2028
National Permit Valid UpTo	21-Dec-2024

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Vehicle search

Vehicle Number	JH10CM8900
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	2 Years & 5 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	08-Oct-2022
Fitness Valid UpTo	24-Sep-2026
Tax Valid UpTo	29-Mar-2025
Insurance Valid UpTo	19-Sep-2025
PUC Valid Upto	08-Jun-2025
Permit Valid UpTo	10-Oct-2027

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Vehicle search

Vehicle Number	JH10CG2595
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	3 Years & 5 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	21-Oct-2021
Fitness Valid UpTo	10-Oct-2025
Tax Valid UpTo	29-Mar-2025
Insurance Valid UpTo	11-Oct-2025
PUC Valid Upto	25-Oct-2025
Permit Valid UpTo	02-Dec-2026

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Vehicle search

Vehicle Number	JH10CG5213
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	3 Years & 5 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	21-Oct-2021
Fitness Valid UpTo	10-Oct-2025
Tax Valid UpTo	17-Apr-2025
Insurance Valid UpTo	19-Oct-2025
PUC Valid Upto	25-Oct-2025
Permit Valid UpTo	02-Dec-2026

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Vehicle search

Vehicle Number	JH10CR0089
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	1 Years & 3 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	06-Dec-2023
Fitness Valid UpTo	05-Dec-2025
Tax Valid UpTo	03-Jun-2025
Insurance Valid UpTo	27-Nov-2025
PUC Valid Upto	05-Dec-2025
Permit Valid UpTo	21-Dec-2028
National Permit Valid UpTo	21-Dec-2024

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Vehicle search

Vehicle Number	JH10CG5890
Owner Name	*A* *U*N*M* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	3 Years & 5 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	21-Oct-2021
Fitness Valid UpTo	10-Oct-2025
Tax Valid UpTo	17-Apr-2025
Insurance Valid UpTo	11-Oct-2025
PUC Valid Upto	25-Oct-2025
Permit Valid UpTo	02-Dec-2026

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Vehicle search

Vehicle Number	JH10CT0089
Owner Name	*M*T* *U*A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	1 Years & 3 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	09-Dec-2023
Fitness Valid UpTo	08-Dec-2025
Tax Valid UpTo	04-Jun-2025
Insurance Valid UpTo	04-Dec-2025
PUC Valid Upto	07-Dec-2025
Permit Valid UpTo	19-Dec-2028
National Permit Valid UpTo	19-Dec-2024

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Vehicle search

Vehicle Number	JH10CG3969
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	3 Years & 5 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	21-Oct-2021
Fitness Valid UpTo	10-Oct-2025
Tax Valid UpTo	17-Apr-2025
Insurance Valid UpTo	19-Oct-2025
PUC Valid Upto	25-Oct-2025
Permit Valid UpTo	02-Dec-2026

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Vehicle search

Vehicle Number	JH10CG7102
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	3 Years & 5 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	21-Oct-2021
Fitness Valid UpTo	10-Oct-2025
Tax Valid UpTo	17-Apr-2025
Insurance Valid UpTo	11-Oct-2025
PUC Valid Upto	25-Oct-2025
Permit Valid UpTo	02-Dec-2026

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View Challan





Vehicle search

Vehicle Number	JH10AN9519
Owner Name	*R*I*D* *I*G*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE III
Vehicle Age	11 Years & 1 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	21-Feb-2014
Fitness Valid UpTo	03-Jan-2026
Tax Valid UpTo	20-May-2025
Insurance Valid UpTo	17-Feb-2026
PUC Valid Upto	21-Jun-2025
Permit Valid UpTo	25-Jun-2029

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10CM5489
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	2 Years & 5 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	08-Oct-2022
Fitness Valid UpTo	24-Sep-2026
Tax Valid UpTo	29-Mar-2025
Insurance Valid UpTo	19-Sep-2025
PUC Valid Upto	08-Jun-2025
Permit Valid UpTo	10-Oct-2027

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	BR28GA0905
Owner Name	*A*R*B* *U*A*
Registering Authority	GOPALGANJ, Bihar
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	7 Years & 3 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	29-Nov-2017
Fitness Valid UpTo	12-Jan-2027
Tax Valid UpTo	21-Apr-2025
Insurance Valid UpTo	22-Aug-2025
PUC Valid Upto	22-Oct-2025
Permit Valid UpTo	15-Nov-2029

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10CW3427
Owner Name	*K*S* *U*A* *A*D*Y*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	0 Years & 9 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	12-Jun-2024
Fitness Valid UpTo	11-Jun-2026
Tax Valid UpTo	10-Jun-2025
Insurance Valid UpTo	09-Jun-2025
PUC Valid Upto	11-Jun-2025
Permit Valid UpTo	12-Jun-2029

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10CM5889
Owner Name	*A* *U*A* *R*D*R*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	10-Sep-2022
Fitness Valid UpTo	28-Aug-2026
Tax Valid UpTo	07-Jun-2025
Insurance Valid UpTo	28-Aug-2025
PUC Valid Upto	26-Nov-2025
Permit Valid UpTo	06-Dec-2027
National Permit Valid UpTo	06-Dec-2024

Create Virtual RC

View Challan



[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 07/05/2024
Time : 17:41:51 PM
Validity upto : 06/05/2025



Certificate SL. No. : JH01001400005568
Registration No. : JH10CQ1221
Date of Registration : 11/Mar/2023
Month & Year of Manufacturing : January-2023
Valid Mobile Number : *****7484
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100140
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.24

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 07/05/2024
Time : 17:39:29 PM
Validity upto : 06/05/2025



Certificate SL. No. : JH01001400005567
Registration No. : JH10CQ2997
Date of Registration : 11/Mar/2023
Month & Year of Manufacturing : January-2023
Valid Mobile Number : *****7484
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100140
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.32

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By:

Government of Jharkhand

Date : 04/05/2024
 Time : 10:53:40 AM
 Validity upto : 03/05/2025



Certificate Sl. No. : JH01000710002776
 Registration No. : JH10BR8908
 Date of Registration : 08/Dec/2018
 Month & Year of Manufacturing : September 2018
 Valid Mobile Number : *****7027
 Emission Norms : BHARAT STAGE IV
 Fuel : DIESEL
 PUC Code : JH0100071
 GSTIN :
 Fees : Rs,300.00
 Nil observation : No

Vehicle Photo with Registration plate
 60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda		1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	0.39

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC operator
 60mm x 20 mm



Vehicle search

Vehicle Number	JH01DK7384
Owner Name	*H*N*A* *A*H* *N*.O*K* *V* *T*
Registering Authority	RANCHI, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	5 Years & 11 months
Hypothecated	No
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	09-Apr-2019
Fitness Valid UpTo	12-Apr-2025
Tax Valid UpTo	15-Mar-2025
Insurance Valid UpTo	14-Feb-2026
PUC Valid Upto	03-Jul-2025
Permit Valid UpTo	23-May-2029

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10BW1236
Owner Name	*U*A* *H*N*N*A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	5 Years & 5 months
Hypothecated	No
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	16-Oct-2019
Fitness Valid UpTo	09-Oct-2025
Tax Valid UpTo	13-Apr-2025
Insurance Valid UpTo	10-Oct-2025
PUC Valid Upto	07-Jan-2026
Permit Valid UpTo	05-Nov-2029

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10CT2901
Owner Name	* *U*A* *N* *O*P*N*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	1 Years & 3 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	29-Nov-2023
Fitness Valid UpTo	28-Nov-2025
Tax Valid UpTo	08-May-2025
Insurance Valid UpTo	21-Nov-2025
PUC Valid Upto	29-Nov-2025
Permit Valid UpTo	29-Nov-2028

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10BP5036
Owner Name	*/ *A*J*Y* *D*O* *R*V*T* *T*.*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	6 Years & 6 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	29-Aug-2018
Fitness Valid UpTo	29-Jul-2026
Tax Valid UpTo	06-Jun-2025
Insurance Valid UpTo	14-Jul-2025
PUC Valid Upto	23-Jul-2025
Permit Valid UpTo	11-Jan-2029

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10CT5242
Owner Name	*A*S* *R*N*L*N* *N* *O*I*T*C*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	1 Years & 4 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	10-Nov-2023
Fitness Valid UpTo	09-Nov-2025
Tax Valid UpTo	29-Apr-2025
Insurance Valid UpTo	09-Nov-2025
PUC Valid Upto	30-Jul-2025
Permit Valid UpTo	15-Nov-2028

Create Virtual RC

View Challan





Vehicle search

Vehicle Number	JH10CT7451
Owner Name	*A*S* *R*N*L*N* *N* *O*I*T*C*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	1 Years & 4 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	10-Nov-2023
Fitness Valid UpTo	09-Nov-2025
Tax Valid UpTo	08-May-2025
Insurance Valid UpTo	09-Nov-2025
PUC Valid Upto	30-Jul-2025
Permit Valid UpTo	15-Nov-2028

Create Virtual RC

View Challan



Annexure-R3:
PUC Certificates of Vehicles used in Coal
transportations activities in GOVINDPUR
AREA by M/s BCCL

File 59

485

[See rules 115 (2)]

Pollution Under Control Certificate

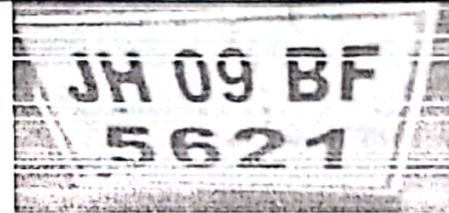
Authorised By :
Government of Jharkhand

Date : 14/01/2025
Time : 14:59:38 PM
Validity upto : 13/07/2025



Certificate SL No. : JH01000790002736
Registration No. : JH09BF5621
Date of Registration : 19/Apr/2016
Month & Year of Manufacturing : March-2016
Valid Mobile Number : *****0164
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100079
GSTIN :
Fees : Rs.300.0
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.38

This PUC certificate is system generated through the national register of Motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://vahan.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

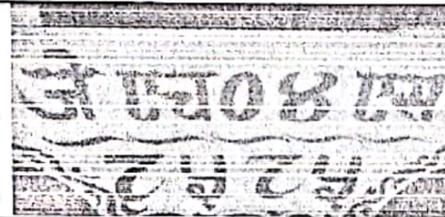
Authorised By :
Government of Bihar

Date : **06/08/2024**
Time : **17:52:07 PM**
Validity upto : **05/08/2025**



Certificate SL. No. : BR00201400002302
Registration No. : JH04S8585
Date of Registration : 06/Aug/2019
Month & Year of Manufacturing : May-2019
Valid Mobile Number : *****7592
Emission Norms : BHARAT STAGE IV
Fuel : DIESEL
PUC Code : BR0020140
GSTIN :
Fees : Rs.500.0
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	0.54

This PUC certificate is system generated through the national register of Motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://vahan.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

487

[See rules 115 (2)]

Pollution Under Control Certificate

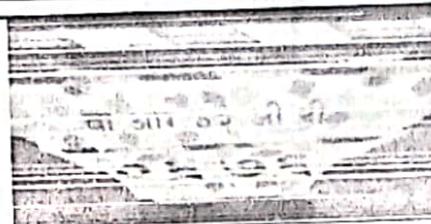
Authorised By :
Government of Bihar

Date : 21/07/2024
Time : 21:31:21 PM
Validity upto : 20/07/2025



Certificate SL No. : BR00201400002260
Registration No. : BR02GD0676
Date of Registration : 26/Apr/2018
Month & Year of Manufacturing : February-2018
Valid Mobile Number : *****8494
Emission Norms : BHARAT STAGE IV
Fuel : DIESEL
PUC Code : BR0020140
GSTIN :
Fees : Rs.500.0
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	0.57

This PUC certificate is system generated through the national register of Motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://vahan.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

3/20/2025, 12:33 P

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 24/12/2024
Time : 11:42:04 AM
Validity upto : 23/06/2025



Certificate SL. No. : JH01000650003511
Registration No. : JH02R4365
Date of Registration : 19/Nov/2010
Month & Year of Manufacturing : November-2010
Valid Mobile Number : *****0896
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100065
GSTIN :
Fees : Rs.300.0
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.49

This PUC certificate is system generated through the national register of Motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://vahan.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59
162

489

[See rules 115 (2)]

Pollution Under Control Certificate

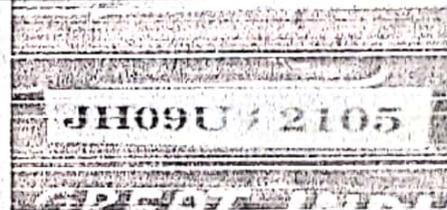
Authorised By :
Government of Jharkhand

Date : 25/02/2025
Time : 19:05:44 PM
Validity upto : 24/08/2025



Certificate SL. No. : JH01002030010739
Registration No. : JH09U2105
Date of Registration : 08/Apr/2013
Month & Year of Manufacturing : April-2013
Valid Mobile Number : *****4270
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100203
GSTIN :
Fees : Rs.300.0
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.02

This PUC certificate is system generated through the national register of Motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://vahan.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

490

[See rules 115 (2)]

Pollution Under Control Certificate

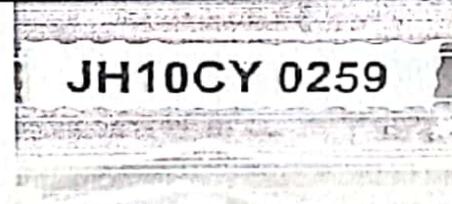
Authorised By :
Government of Jharkhand

Date : 30/09/2024
Time : 11:09:54 AM
Validity upto : 29/03/2025



Certificate SL No. : JH01002580015994
Registration No. : JH10CY0259
Date of Registration : 29/Nov/2014
Month & Year of Manufacturing : November-2014
Valid Mobile Number : *****0000
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : JH0100258
GSTIN :
Fees : Rs.300.0
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.42

This PUC certificate is system generated through the national register of Motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://vahan.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

491

[See rules 115 (2)]

Pollution Under Control Certificate

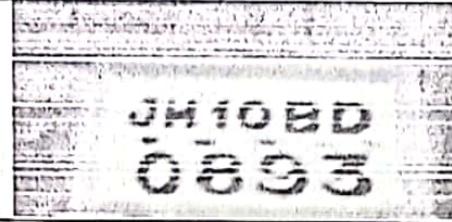
Authorised By :
Government of Jharkhand

Date : 21/12/2024
Time : 13:00:35 PM
Validity upto : 20/06/2025



Certificate SL. No. : JH01000210007859
Registration No. : JH10BD0893
Date of Registration : 24/Mar/2017
Month & Year of Manufacturing : January-2017
Valid Mobile Number : *****5793
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100021
GSTIN :
Fees : Rs.300.0
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.27

This PUC certificate is system generated through the national register of Motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://vahan.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : **14/01/2025**
Time : **15:01:13 PM**
Validity upto : **13/07/2025**



Certificate SL. No. : JH01000790002737
Registration No. : JH17E6146
Date of Registration : 15/Mar/2008
Month & Year of Manufacturing : March-2008
Valid Mobile Number : *****0164
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : JH0100079
GSTIN :
Fees : Rs.300.0
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	1.52

This PUC certificate is system generated through the national register of Motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://vahan.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

(See rules 115 (2))

Pollution Under Control CertificateAuthorized By
Government of JharkhandDate : 21/12/2024
Time : 13:00:35 PM
Validity upto : 20/06/2025

Certificate ID No.	JH01000210007859
Registration No.	JH10BD0893
Date of Registration	24/Mar/2017
Month & Year of Manufacturing	January-2017
Valid Mobile Number	-----5793
Emission Norms	BHARAT STAGE III
Fuel	DIESEL
PUC Code	JH0100021
GSTIN	
Fees	Rs. 300.00
MIL observation	No

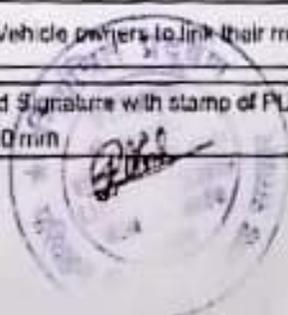
Vehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 100	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.27

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parnvahan.gov.in>

Authorized Signature with stamp of PUC Operator
60mm x 20mm



[See rules 115 (2)]

Pollution Under Control Certificate

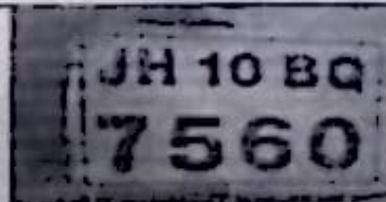
Authorized By:
Government of Jharkhand

Date : 03/08/2024
Time : 20:49:49 PM
Validity upto : 02/08/2025



Certificate No. : JHD1002030009337
Registration No. : JH10BQ7560
Date of Registration : 03/Nov/2018
Month & Year of Manufacturing : August-2018
Vehc Mobile Number : *****9999
Emission Norms : BHARAT STAGE IV
Fuel : DIESEL
PUC Code : JHD100203
GSTIN :
Fees : RS. 300.00
MS observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
high idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	1.36

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.pamahan.gov.in>

Authorized Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : **21/03/2025**
Time : **09:23:06 AM**
Validity upto : **20/03/2026**



Certificate SL. No. : JH01002030010999
Registration No. : UP64BT7940
Date of Registration : 09/Jun/2023
Month & Year of Manufacturing : April-2023
Valid Mobile Number : *****9143
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100203
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.32
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.				

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : **21/03/2025**
Time : **09:24:46 AM**
Validity upto : **20/03/2026**



Certificate SL. No. : JH01002030011000
Registration No. : UP64BT7939
Date of Registration : 09/Jun/2023
Month & Year of Manufacturing : April-2023
Valid Mobile Number : *****9143
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100203
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.48
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.				

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : **21/03/2025**
Time : **09:32:41 AM**
Validity upto : **20/09/2025**



Certificate SL. No. : JH01002030011005
Registration No. : JH16A4984
Date of Registration : 06/Sep/2010
Month & Year of Manufacturing : August-2010
Valid Mobile Number : *****9935
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100203
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.07
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.				

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : **21/03/2025**
Time : **09:26:27 AM**
Validity upto : **20/03/2026**



Certificate SL. No. : JH01002030011001
Registration No. : UP64BT7941
Date of Registration : 09/Jun/2023
Month & Year of Manufacturing : April-2023
Valid Mobile Number : *****9143
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100203
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.38

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : **21/03/2025**
Time : **09:28:15 AM**
Validity upto : **20/09/2025**



Certificate SL. No. : JH01002030011002
Registration No. : JH10AH9312
Date of Registration : 26/Feb/2013
Month & Year of Manufacturing : December-2012
Valid Mobile Number : *****6138
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100203
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.32

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : **21/03/2025**
Time : **09:30:06 AM**
Validity upto : **20/09/2025**



Certificate SL. No. : JH01002030011003
Registration No. : JH10AL0521
Date of Registration : 17/Jul/2009
Month & Year of Manufacturing : July-2009
Valid Mobile Number : *****2222
Emission Norms : BHARAT STAGE II
Fuel : DIESEL
PUC Code : JH0100203
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.26

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Annexure-R4:

**PUC Certificates of Vehicles used in Coal
transportations activities in KATRAS AREA by
M/s BCCL**



Vehicle search

Vehicle Number	JH10DA2901
Owner Name	* *U*A* * *O*P*N*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	0 Years & 0 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	25-Feb-2025
Fitness Valid UpTo	24-Feb-2027
Tax Valid UpTo	20-May-2025
Insurance Valid UpTo	19-Feb-2026
PUCV Valid Upto	24-Feb-2026
Permit Valid UpTo	03-Mar-2030

Create Virtual RC

View Challan



Vehicle search

Vehicle Number	JH10CU2601
Owner Name	*S* *D*Y* *N*E*P*I*E*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	1Years & 2 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	06-Dec-2023
Fitness Valid UpTo	05-Dec-2025
Tax Valid UpTo	22-May-2025
Insurance Valid UpTo	17-Dec-2025
PUCV Valid Upto	29-Nov-2025
Permit Valid UpTo	06-Dec-2028

Create Virtual RC

View Challan



Vehicle search

Vehicle Number	BR02GC5126
Owner Name	*V*N*S* *H*R*A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	2 Years & 10 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	06-Apr-2022
Fitness Valid UpTo	05-Apr-2026
Tax Valid UpTo	10-Apr-2025
Insurance Valid UpTo	30-Mar-2025
PUC Valid Upto	04-Apr-2025
Permit Valid UpTo	22-Jan-2030

Create Virtual RC

View Challan



Vehicle search

Vehicle Number	BR02GC5127
Owner Name	*V*N*S* *H*R*A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	2 Years & 10 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	06-Apr-2022
Fitness Valid UpTo	05-Apr-2026
Tax Valid UpTo	16-Apr-2025
Insurance Valid UpTo	30-Mar-2025
PUC Valid Upto	04-Apr-2025
Permit Valid UpTo	22-Jan-2030

Create Virtual RC

View Challan



Vehicle search

Vehicle Number	JH10CX2601
Owner Name	*D*Y* *N*E*P*I*E*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	0 Years & 8 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	18-Jun-2024
Fitness Valid UpTo	17-Jun-2026
Tax Valid UpTo	12-Mar-2025
Insurance Valid UpTo	12-Jun-2025
PUCV Valid Upto	17-Jun-2025
Permit Valid UpTo	17-Jun-2029

Create Virtual RC

View Challan



Vehicle search

Vehicle Number	JH10CV1101
Owner Name	*A* *U*G* *O*S*R*C*I*N*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	1 Years & 0 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	13-Feb-2024
Fitness Valid UpTo	12-Feb-2026
Tax Valid UpTo	29-Apr-2025
Insurance Valid UpTo	29-Jan-2026
PUC Valid Upto	12-Feb-2025
Permit Valid UpTo	27-Feb-2029

Create Virtual RC

View Challan



Vehicle search

Vehicle Number	JH10CT1701
Owner Name	*A* *U*G* *O*S*R*C*I*N*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	1 Years & 3 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	24-Nov-2023
Fitness Valid UpTo	23-Nov-2025
Tax Valid UpTo	08-May-2025
Insurance Valid UpTo	13-Nov-2025
PUC Valid Upto	29-Nov-2025
Permit Valid UpTo	28-Nov-2028

Create Virtual RC

View Challan



Vehicle search

Vehicle Number	BR02GB6065
Owner Name	*V*N*S* *H*R*A*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	5 Years & 4 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	12-Oct-2019
Fitness Valid UpTo	19-Oct-2025
Tax Valid UpTo	24-Apr-2025
Insurance Valid UpTo	18-Sep-2025
PUCV Valid Upto	20-Oct-2025
Permit Valid UpTo	01-Nov-2029

Create Virtual RC

View Challan



Vehicle search

Vehicle Number	BR02GC9565
Owner Name	*A*J*A*H* *U*A* *I*G*
Registering Authority	GAYA, Bihar
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	2 Years & 9 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	26-May-2022
Fitness Valid UpTo	25-May-2026
Tax Valid UpTo	25-May-2025
Insurance Valid UpTo	13-May-2025
PUCV Valid Upto	31-May-2025
Permit Valid UpTo	27-May-2027

Create Virtual RC

View Challan



Vehicle search

Vehicle Number	JH10CX1101
Owner Name	*A*K*J* *U*A* *I*G*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	0 Years & 8 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	18-Jun-2024
Fitness Valid UpTo	17-Jun-2026
Tax Valid UpTo	11-Mar-2025
Insurance Valid UpTo	10-Jun-2025
PUC Valid Upto	17-Jun-2025
Permit Valid UpTo	17-Jun-2029

Create Virtual RC

View Challan



Vehicle search

Vehicle Number	BR02GC3349
Owner Name	* * * *U*A*
Registering Authority	GAYA, Bihar
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	3 Years & 4 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	29-Oct-2021
Fitness Valid UpTo	03-Nov-2026
Tax Valid UpTo	12-Apr-2025
Insurance Valid UpTo	30-Dec-2025
PUCC Valid Upto	02-Nov-2025
Permit Valid UpTo	02-Nov-2026

Create Virtual RC

View Challan

[See rules 115 (2)]

Pollution Under Control Certificate

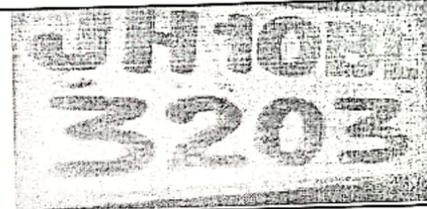
Authorised By :
Government of Jharkhand

Date : 29/10/2024
Time : 15:05:56 PM
Validity upto : 28/10/2025



Certificate SL. No. : JH01002790022548
Registration No. : JH10BL3203
Date of Registration : 05/Mar/2018
Month & Year of Manufacturing : January-2018
Valid Mobile Number : *****2309
Emission Norms : BHARAT STAGE IV
Fuel : DIESEL
PUC Code : JH0100279
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	0.26

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Pollution Under Control Certificate

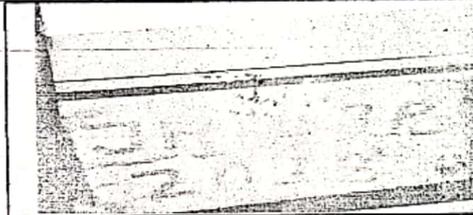
Authorised By :
Government of Jharkhand

Date : 30/04/2024
Time : 14:27:06 PM
Validity upto : 29/04/2025



Certificate SL. No. : JH01000900002558
Registration No. : JH10BP2018
Date of Registration : 31/Jul/2018
Month & Year of Manufacturing : June-2018
Valid Mobile Number : *****2309
Emission Norms : BHARAT STAGE IV
Fuel : DIESEL
PUC Code : JH0100090
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	1.32

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

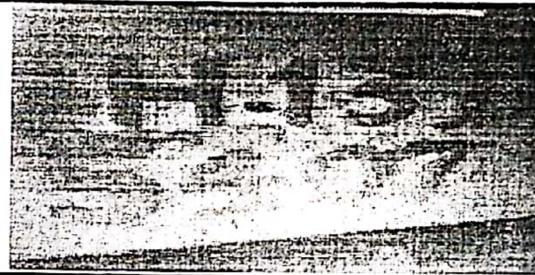
Authorised By :
Government of Jharkhand

Date : 29/10/2024
Time : 14:58:40 PM
Validity upto : 28/04/2025



Certificate SL. No. : JH01002790022543
Registration No. : JH13B5407
Date of Registration : 23/Oct/2014
Month & Year of Manufacturing : September-2014
Valid Mobile Number : *****2309
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100279
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.5

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

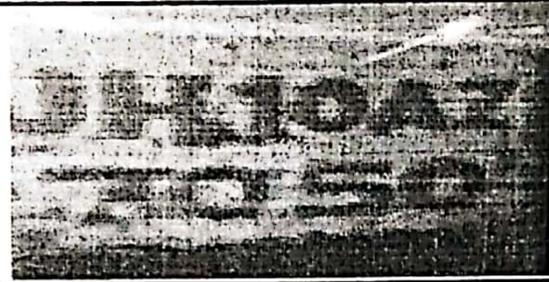
Authorised By :
Government of Jharkhand

Date : 29/10/2024
Time : 14:50:38 PM
Validity upto : 28/04/2025



Certificate SL. No. : JH01002790022540
Registration No. : JH10AZ7050
Date of Registration : 18/Jun/2016
Month & Year of Manufacturing : May-2016
Valid Mobile Number : *****2309
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100279
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 29/10/2024
Time : 14:59:56 PM
Validity upto : 28/04/2025



Certificate SL. No. : JH01002790022544
Registration No. : JH10AZ9891
Date of Registration : 18/Jun/2016
Month & Year of Manufacturing : May-2016
Valid Mobile Number : *****2309
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100279
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.47

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

Vehicle Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 29/10/2024
Time : 15:01:43 PM
Validity upto : 28/04/2025



Certificate SL. No. : JH01002790022545
Registration No. : JH10BC0883
Date of Registration : 19/Jan/2017
Month & Year of Manufacturing : December-2016
Valid Mobile Number : *****2309
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100279
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.37

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

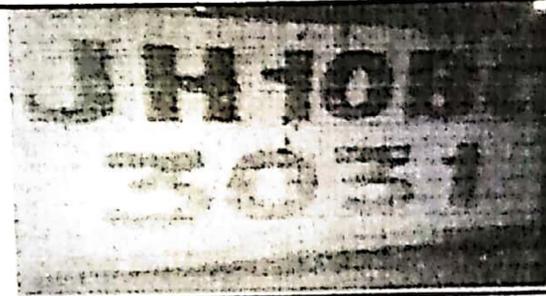
Authorised By :
Government of Jharkhand

Date : 29/10/2024
Time : 15:02:54 PM
Validity upto : 28/04/2025



Certificate SL. No. : JH01002790022546
Registration No. : JH10BC3031
Date of Registration : 14/Dec/2016
Month & Year of Manufacturing : December-2016
Valid Mobile Number : *****2309
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100279
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.46

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

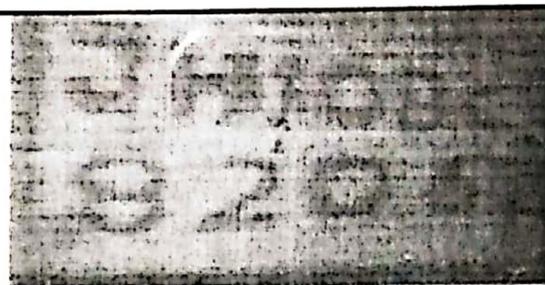
Authorised By :
Government of Jharkhand

Date : 29/10/2024
Time : 15:09:04 PM
Validity upto : 28/04/2025



Certificate SL. No. : JH01002790022550
Registration No. : JH10BC8206
Date of Registration : 21/Dec/2016
Month & Year of Manufacturing : December-2016
Valid Mobile Number : *****2309
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100279
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.36

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 29/10/2024
Time : 14:55:56 PM
Validity upto : 28/04/2025



Certificate SL. No. : JH01002790022541
Registration No. : JH10BC9918
Date of Registration : 14/Dec/2016
Month & Year of Manufacturing : December-2016
Valid Mobile Number : *****2309
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100279
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.35

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 29/10/2024
Time : 15:07:06 PM
Validity upto : 28/10/2025



Certificate SL. No. : JH01002790022549
Registration No. : JH10BL2809
Date of Registration : 05/Mar/2018
Month & Year of Manufacturing : January-2018
Valid Mobile Number : *****2309
Emission Norms : BHARAT STAGE IV
Fuel : DIESEL
PUC Code : JH0100279
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	--	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	0.25

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm



Vehicle search

Vehicle Number	JH02AZ2929
Owner Name	*R*M* *H*N*A* *I*G*
Registering Authority	HAZARIBAG, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE IV
Vehicle Age	5 Years & 4 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	16-Oct-2019
Fitness Valid UpTo	06-Nov-2025
Tax Valid UpTo	03-Apr-2025
Insurance Valid UpTo	30-Sep-2025
PUC Valid Upto	24-Apr-2025
Permit Valid UpTo	25-Nov-2029

Create Virtual RC

View Challan

Annexure-R5:
PUC Certificates of Vehicles used in Coal
transportations activities in SIJUA AREA by
M/s BCCL

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Odisha

Date : 18/10/2024
Time : 10:42:29 AM
Validity upto : 17/10/2025



Certificate SL. No. : OR90100050010034
Registration No. : OD09K7325
Date of Registration : 31/Mar/2020
Month & Year of Manufacturing : March-2020
Valid Mobile Number : *****7688
Emission Norms : BHARAT STAGE IV
Fuel : DIESEL
PUC Code : OR9010005
GSTIN : 20CBQPK2354G1ZU
Fees : Rs.177.00
ML observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	0.67

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Odisha

Date : **18/10/2024**
Time : **10:43:29 AM**
Validity upto : **17/10/2025**



Certificate SL No. : OR90100050010035
Registration No. : OD09P3116
Date of Registration : 08/Jul/2021
Month & Year of Manufacturing : March-2021
Valid Mobile Number : *****7688
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : OR9010005
GSTIN : 20CBQPK2354G1ZU
Fees : Rs.177.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.67

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : **21/10/2024**
Time : **12:44:59 PM**
Validity upto : **20/10/2025**



Certificate SL. No. : JH01001960026579
Registration No. : JH10BP7442
Date of Registration : 10/Sep/2018
Month & Year of Manufacturing : September-2018
Valid Mobile Number : *****7160
Emission Norms : BHARAT STAGE IV
Fuel : DIESEL
PUC Code : JH0100196
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	0.42
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.				

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : **04/12/2024**
Time : **15:55:46 PM**
Validity upto : **03/12/2025**



Certificate SL. No. : JH01000790002653
Registration No. : JH02BB8710
Date of Registration : 26/Feb/2020
Month & Year of Manufacturing : June-2019
Valid Mobile Number : *****4062
Emission Norms : BHARAT STAGE IV
Fuel : DIESEL
PUC Code : JH0100079
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	1.3
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.				

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 20259

529

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Odisha

Date : **24/01/2025**
Time : **10:18:13 AM**
Validity upto : **23/01/2026**



Certificate SL. No. : OR01100560000674
Registration No. : OD09K8859
Date of Registration : 23/Sep/2020
Month & Year of Manufacturing : June-2020
Valid Mobile Number : *****3704
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : OR0110056
GSTIN : 21ANKPP8754F1ZS
Fees : Rs.177.00(Including GST)
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.35
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.				

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : **21/03/2025**
Time : **17:31:32 PM**
Validity upto : **20/03/2026**



Certificate SL. No. : JH01001060004055
Registration No. : JH10BQ7352
Date of Registration : 30/Oct/2018
Month & Year of Manufacturing : September-2018
Valid Mobile Number : *****6184
Emission Norms : BHARAT STAGE IV
Fuel : DIESEL
PUC Code : JH0100106
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	1.62	0.73
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.				

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Odisha

Date : **18/11/2024**
Time : **09:28:00 AM**
Validity upto : **17/11/2025**



Certificate SL. No. : OR90100040020990
Registration No. : OD09P3148
Date of Registration : 09/Jul/2021
Month & Year of Manufacturing : April-2021
Valid Mobile Number : *****6917
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : OR9010004
GSTIN : 21BEHPD1932E1Z9
Fees : Rs.177.00(Including GST)
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.36

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 05/06/2024
Time : 13:08:37 PM
Validity upto : 04/06/2025



Certificate SL. No. : JH01001960023279
Registration No. : JH10CK9797
Date of Registration : 13/Apr/2022
Month & Year of Manufacturing : January-2022
Valid Mobile Number : *****2422
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100196
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
- High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.26

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 03/05/2024
Time : 18:33:56 PM
Validity upto : 02/05/2025



Certificate SL. No. : JH01001960022279
Registration No. : JH10CK3474
Date of Registration : 13/Apr/2022
Month & Year of Manufacturing : January-2022
Valid Mobile Number : *****2234
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100196
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.41
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.				

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 03/05/2024
Time : 17:14:49 PM
Validity upto : 02/05/2025



Certificate SL. No. : JH01001960022272
Registration No. : JH10CK2776
Date of Registration : 13/Apr/2022
Month & Year of Manufacturing : January-2022
Valid Mobile Number : *****2234
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100196
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.32

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 04/05/2024
Time : 10:46:01-AM
Validity upto : 03/05/2025



Certificate SL. No. : JH01001960022290
Registration No. : JH10CK5916
Date of Registration : 13/Apr/2022
Month & Year of Manufacturing : January-2022
Valid Mobile Number : *****2234
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100196
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.36

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 04/05/2024
Time : 10:53:15 AM
Validity upto : 03/05/2025



Certificate SL. No. : JH01001960022292
Registration No. : JH10CK9380
Date of Registration : 13/Apr/2022
Month & Year of Manufacturing : January-2022
Valid Mobile Number : *****2234
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100196
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.31

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

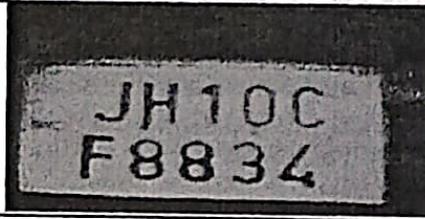
Authorised By :
Government of Jharkhand

Date : 24/06/2024
Time : 12:33:22 PM
Validity upto : 23/06/2025



Certificate SL. No. : JH01001960023691
Registration No. : JH10CF8834
Date of Registration : 09/Jun/2021
Month & Year of Manufacturing : February-2021
Valid Mobile Number : *****2422
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100196
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.02

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Noté : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

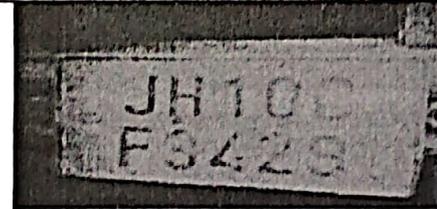
Authorised By :
Government of Jharkhand

Date : 24/06/2024
Time : 10:12:44 AM
Validity upto : 23/06/2025



Certificate SL. No. : JH01001960023685
Registration No. : JH10CF3429
Date of Registration : 09/Jun/2021
Month & Year of Manufacturing : February-2021
Valid Mobile Number : *****2432
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100196
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.36

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

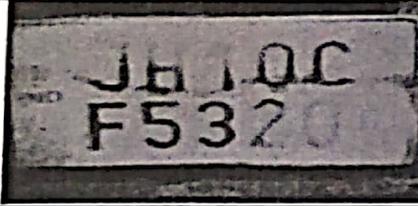
Authorised By :
Government of Jharkhand

Date : 24/06/2024
Time : 10:39:54 AM
Validity upto : 23/06/2025



Certificate SL. No. : JH01001960023688
Registration No. : JH10CF5320
Date of Registration : 09/Jun/2021
Month & Year of Manufacturing : February-2021
Valid Mobile-Number : *****1111
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100196
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
50 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.35

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
50 mm x 20 mm

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 24/06/2024
Time : 10:34:59-AM
Validity upto : 23/06/2025



Certificate SL. No. : JH01001960023687
Registration No. : JH10CF3599
Date of Registration : 09/Jun/2021
Month & Year of Manufacturing : February-2021
Valid Mobile Number : *****2422
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100196
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



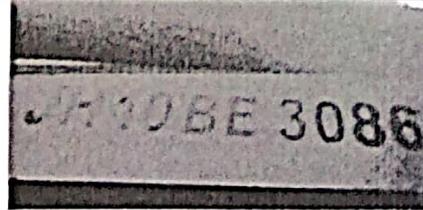
Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.42

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control CertificateAuthorised By :
Government of JharkhandDate : 19/11/2024
Time : 10:20:34 AM
Validity upto : 18/05/2025Certificate SL. No. : JH01001960027376
Registration No. : JH10BE3086
Date of Registration : 26/Apr/2017
Month & Year of Manufacturing : October-2016
Valid Mobile Number : *****2422
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100196
GSTIN :
Fees : Rs.300.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.34

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

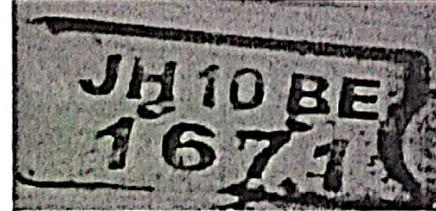
Authorised By :
Government of Jharkhand

Date : 19/11/2024
Time : 10:16:48 AM
Validity upto : 18/05/2025



Certificate SL. No. : JH01001960027374
Registration No. : JH10BE1671
Date of Registration : 26/Apr/2017
Month & Year of Manufacturing : October-2016
Valid Mobile Number : *****2422
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100196
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



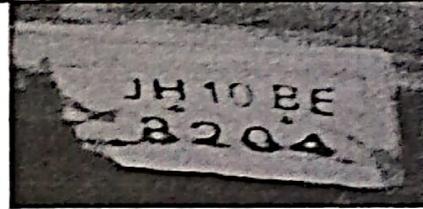
Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control CertificateAuthorised By :
Government of JharkhandDate : 19/11/2024
Time : 10:23:51 AM
Validity upto : 18/05/2025Certificate SL No. : JH01001960027378
Registration No. : JH10BE8204
Date of Registration : 26/Apr/2017
Month & Year of Manufacturing : October-2016
Valid Mobile Number : *****2422
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100196
GSTIN :
Fees : Rs.300.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.12

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

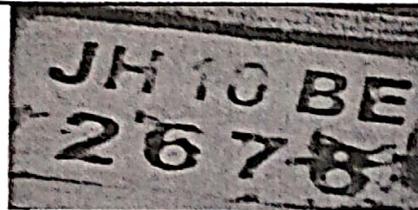
Authorised By :
Government of Jharkhand

Date : 19/11/2024
Time : 10:18:53 AM
Validity upto : 18/05/2025



Certificate SL. No. : JH01001960027375
Registration No. : JH10BE2678
Date of Registration : 26/Apr/2017
Month & Year of Manufacturing : October-2016
Valid Mobile Number : *****2422
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100196
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	0.44

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

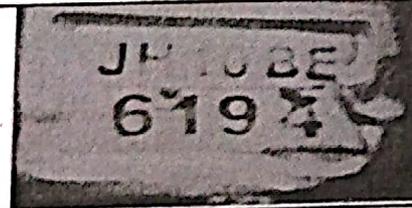
Authorised By :
Government of Jharkhand

Date : 19/11/2024
Time : 10:22:10 AM
Validity upto : 18/05/2025



Certificate SL. No. : JH01001960027377
Registration No. : JH10BE6194
Date of Registration : 26/Apr/2017
Month & Year of Manufacturing : October-2016
Valid Mobile Number : *****2422
Emission Norms : BHARAT STAGE III
Fuel : DIESEL
PUC Code : JH0100196
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda		1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	2.45	2.35

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 19/02/2025
Time : 15:22:15 PM
Validity upto : 18/02/2026



Certificate SL. No. : JH01003810004518
Registration No. : JH10CV9863
Date of Registration : 19/Feb/2024
Month & Year of Manufacturing : January-2023
Valid Mobile Number : *****2458
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100381
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.36
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.				

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

[See rules 115 (2)]

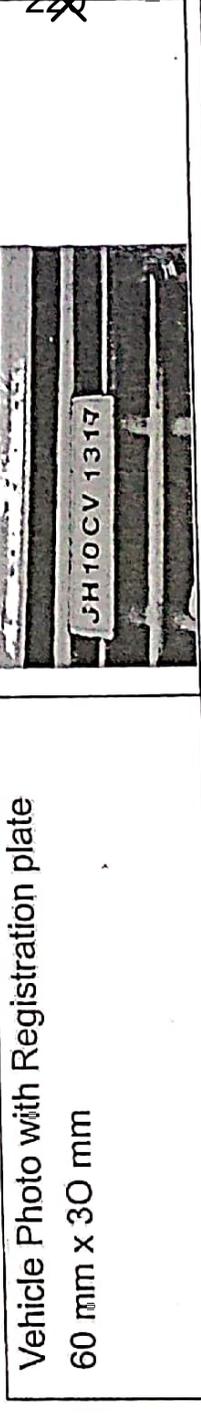
Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 19/02/2025
 Time : 15:19:36 PM
 Validity upto : 18/02/2026



Certificate SL. No. : JH01003810004517
 Registration No. : JH10CV1317
 Date of Registration : 06/Mar/2024
 Month & Year of Manufacturing : July-2023
 Valid Mobile Number : *****2975
 Emission Norms : BHARAT STAGE VI
 Fuel : DIESEL
 PUC Code : JH0100381
 GSTIN :
 Fees : Rs.300.00
 MIL observation : No



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda		1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.29

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
 60mm x 20 mm

2X1
Form 59

548

[See rules 115 (2)]

Pollution Under Control CertificateAuthorised By :
Government of JharkhandDate : 19/02/2025
Time : 15:58:10 PM
Validity upto : 18/02/2026Certificate SL. No. : JH01003810004520
Registration No. : JH10CV2428
Date of Registration : 23/Feb/2024
Month & Year of Manufacturing : February-2023
Valid Mobile Number : *****2451
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100381
GSTIN :
Fees : Rs.300.00
MIL observation : NoVehicle Photo with Registration plate
60 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.38
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.				

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

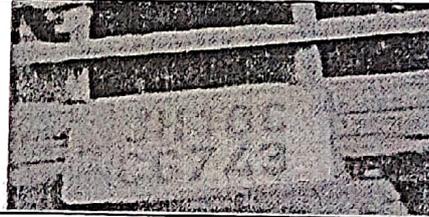
Authorised By :
Government of Jharkhand

Date : 13/01/2025
Time : 12:37:02 PM
Validity upto : 12/01/2026



Certificate SL. No. : JH01003810003854
Registration No. : JH10CC6743
Date of Registration : 19/Dec/2020
Month & Year of Manufacturing : August-2020
Valid Mobile Number : *****1293
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100381
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.48

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Pollution Under Control Certificate

[See rules 115 (2)]

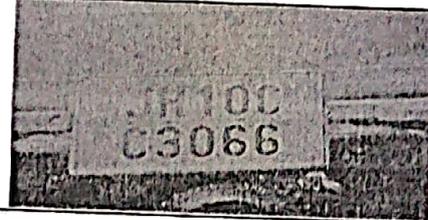
Authorised By :
Government of Jharkhand

Date : 13/01/2025
Time : 12:27:04 PM
Validity upto : 12/01/2026



Certificate SL. No. : JH01003810003851
Registration No. : JH10CC3066
Date of Registration : 19/Dec/2020
Month & Year of Manufacturing : August-2020
Valid Mobile Number : *****5234
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100381
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High Idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda		1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.43

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Form 59

551

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 13/01/2025
Time : 12:30:07 PM
Validity upto : 12/01/2026



Certificate SL. No. : JH01003810003852
Registration No. : JH10CC3398
Date of Registration : 24/Dec/2020
Month & Year of Manufacturing : September-2020
Valid Mobile Number : *****8125
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100381
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling - emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.41

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

[See rules 115 (2)]

Pollution Under Control Certificate

Authorised By :
Government of Jharkhand

Date : 13/01/2025
Time : 12:33:36 PM
Validity upto : 12/01/2026



Certificate SL. No. : JH01003810003853
Registration No. : JH10CC5082
Date of Registration : 19/Dec/2020
Month & Year of Manufacturing : August-2020
Valid Mobile Number : *****0365
Emission Norms : BHARAT STAGE VI
Fuel : DIESEL
PUC Code : JH0100381
GSTIN :
Fees : Rs.300.00
MIL observation : No

Vehicle Photo with Registration plate
60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon, (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	RPM	RPM	2500 ± 200	
	Lambda	-	1 ± 0.03	
Smoke Density	Light absorption coefficient	1/metre	0.7	0.27

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorised Signature with stamp of PUC Operator
60mm x 20 mm

Vehicle Number	JH10DA2068
Owner Name	*H*M*A* *A*R*E*S*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	0 Years & 1 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	13-Feb-2025
Fitness Valid UpTo	12-Feb-2027
Tax Valid UpTo	10-May-2025
Insurance Valid UpTo	10-Feb-2026
PUCC Valid Upto	12-Feb-2026
Permit Valid UpTo	20-Feb-2030

Vehicle Number	JH10DA9010
Owner Name	*H*M*A* *A*R*E*S*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	0 Years & 1 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	13-Feb-2025
Fitness Valid UpTo	12-Feb-2027
Tax Valid UpTo	10-May-2025
Insurance Valid UpTo	10-Feb-2026
PUCC Valid Upto	12-Feb-2026
Permit Valid UpTo	20-Feb-2030

Vehicle Number	JH10DA2030
Owner Name	*H*M*A* *A*R*E*S*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	0 Years & 1 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	13-Feb-2025
Fitness Valid UpTo	12-Feb-2027
Tax Valid UpTo	10-May-2025
Insurance Valid UpTo	10-Feb-2026
PUCC Valid Upto	12-Feb-2026
Permit Valid UpTo	20-Feb-2030

Vehicle Number	JH10DA7896
Owner Name	*H*M*A* *A*R*E*S*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	0 Years & 1 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	13-Feb-2025
Fitness Valid UpTo	12-Feb-2027
Tax Valid UpTo	10-May-2025
Insurance Valid UpTo	10-Feb-2026
PUCC Valid Upto	12-Feb-2026
Permit Valid UpTo	20-Feb-2030

Vehicle Number	JH10DA9589
Owner Name	*H*M*A* *A*R*E*S*
Registering Authority	DHANBAD, Jharkhand
Vehicle Class	Goods Carrier(HGV)
Fuel Type	DIESEL
Emission Norm	BHARAT STAGE VI
Vehicle Age	0 Years & 1 months
Hypothecated	Yes
Vehicle Status	ACTIVE

[Tap to Check the impound/seizure document status](#)

Registration Date	13-Feb-2025
Fitness Valid UpTo	12-Feb-2027
Tax Valid UpTo	10-May-2025
Insurance Valid UpTo	10-Feb-2026
PUCC Valid Upto	12-Feb-2026
Permit Valid UpTo	20-Feb-2030



भारत का राजपत्र The Gazette of India

सी.जी.-डी.एल.-अ.-21052020-219495
CG-DL-E-21052020-219495

असाधारण
EXTRAORDINARY
भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

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No. 1400]

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NEW DELHI, THURSDAY, MAY 21, 2020/VAISAKHA 31, 1942

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 21 मई, 2020

का.आ. 1561(अ).—जबकि केन्द्रीय सरकार ने पर्यावरण (संरक्षण) नियमावली, 1986 के नियम 5 के साथ पठित पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3, धारा 6 और धारा 25 के तहत अपनी शक्तियों का प्रयोग करते हुए, गैश सामग्री (गैश कंटेनर) को 34% तक की सीमा सहित कोयले का उपयोग करने के लिए ताप विद्युत संयंत्रों की कतिपय श्रेणियों को अधिदेशित करते हुए भारत के राजपत्र, असाधारण में सा.का.नि. 02 (अ), तारीख 2 जनवरी, 2014 द्वारा पर्यावरण (संरक्षण) नियमावली, 1986 के नियम 3 के उपनियम 8 का संशोधन प्रकाशित किया।

और जबकि सा.का.नि. 02 (अ), तारीख 2 जनवरी, 2014 द्वारा उक्त अधिसूचना द्वारा निम्नलिखित समय-सीमा तक कच्चे अथवा मिश्रित अथवा लाभकारी कोयले (बेनिफिमिण्टिड कोल), जिसमें गैश सामग्री चौतीस प्रतिशत (34%) से अधिक ना हो, का उपयोग करने के लिए त्रैमामिक आधार पर कोयला आधारित ताप विद्युत संयंत्रों को अधिदेशित किया गया है :

क्रम सं.	विद्युत संयंत्र की श्रेणी	गर्तमुख(पिट-हेड)/कोयला खान से ताप विद्युत संयंत्र के अवस्थान की दूरी	समय-सीमा
(क)	एकल ताप विद्युत संयंत्र (किमी भी क्षमता के) और कैपिटिव ताप विद्युत संयंत्र (100 मेगावाट और अधिक क्षमता सहित)	गर्तमुख विद्युत संयंत्रों को छोड़कर गर्तमुख से दूरी पर ध्यान दिए बिना शहरी क्षेत्रों, या परिस्थितिकीय रूप से संवेदनशील क्षेत्रों या अन्यधिक प्रदूषित क्षेत्रों में अवस्थित	2 जून, 2014 से प्रभावी।
(ख)		1000 किमी से अधिक दूर	2 जून, 2014 से प्रभावी।
(ग)		750-1000 किमी के बीच	1 जनवरी, 2015 से प्रभावी।
(घ)		500-749 किमी के बीच	5 जून, 2016 से प्रभावी।

और जबकि, केंद्रीय सरकार ने पर्यावरण (संरक्षण) नियमावली के नियम 5 के उप-नियम (3) के साथ पठित पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 6 और धारा 25 के अधीन अपनी शक्तियों का प्रयोग करते हुए भारत के राजपत्र, असाधारण में स.का.आ. 3305 (अ), तारीख 7 दिसंबर, 2015 और सा.का.नि.593 (अ), तारीख 28 जून, 2018 द्वारा विद्युत उत्पादन की क्षमता और विद्युत संयंत्र की संस्थापना की तारीख और समय-बद्ध रीति से प्राप्त किए जाने के आधार पर ताप विद्युत संयंत्रों की विभिन्न श्रेणियों के लिए उत्सर्जन मानकों और विनिर्दिष्ट जल उपभोग को प्रकाशित किया था।

और जबकि, पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय ने विद्युत मंत्रालय द्वारा दिनांक 13 अक्टूबर, 2017 को प्रस्तुत की गई यथा मंशोधित योजना के अनुसार विभिन्न ताप विद्युत संयंत्रों को वर्ष 2022 तक प्रदूषण नियंत्रण उपकरण संस्थापित करने के लिए पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 5 के तहत निर्देश जारी करने के लिए केंद्रीय प्रदूषण नियंत्रण बोर्ड को दिनांक 7 दिसंबर, 2017 के फा.सं. क्यू-15017/40/2007-सीपीडब्ल्यू द्वारा निदेश दिए।

और जबकि, विद्युत मंत्रालय ने अन्य बातों के साथ-साथ यह अभ्यावेदन किया है कि प्रदूषण नियंत्रण प्रौद्योगिकियों के उन्नत होने के साथ ही ताप विद्युत संयंत्र दहन प्रक्रिया से उत्पन्न फ्लाई-ऐश का पता लगाने में बेहतर उपकरणों से सुसज्जित हुए हैं और बिना धुला कोयला अधिक कुशलता और मितव्ययता से प्रयोग किया जा सकता है; ताप विद्युत संयंत्रों को राख अवयवों की विभिन्न किस्मों के साथ कोयले के लिए डिजाइन किया गया है और इनमें मूखी राख (ड्राई ऐश) निकालने, उसका रखरखाव करने और राख के उपयोग के लिए आपूर्ति प्रणालियों को उपलब्ध कराया गया है; धुले कोयले के उपयोग से बिजली उत्पादन महंगा हो जाता है; ताप विद्युत संयंत्रों में उत्पन्न फ्लाई-ऐश सीमेंट निर्माण, ईंटें बनाने, सड़क बिछाने, खनन के उपरांत रिक्त हुए स्थलों और निचले क्षेत्रों को भरणे के लिए बैक-फिल सामग्री जैसे कई लाभकारी उपयोगों के लिए प्रयोग की जा रही है; औसतन ऐश की मात्रा 34% तक बनाए रखने की आवश्यकता उद्योगों को कोयले का आयात करने के लिए प्रेरित करती है जिसमें विदेशी मुद्रा इत्यादि का बहिर्वाह (आऊटफ्लो) होता है।

और जबकि, कोयला मंत्रालय ने अन्य बातों के साथ-साथ अभ्यावेदन किया है कि कोयला खानों में वर्षों से कच्चे कोयले की गुणवत्ता, आकार और बाहरी सामग्री में सुधार के लिए निरंतर कड़े प्रयास कर रही हैं जिसमें सभी संबंधित उपकरणों की टूट-फूट में उल्लेखनीय कमी आई है, कोयला धुलाई प्रक्रिया में कई प्रकार का रखरखाव होता है और कोयला खानों में धुलाई-स्थलों (वाशरीज़) तक कोयले की बड़ी मात्रा को सड़क द्वारा ले जाने और फिर आगे

विद्युत संयंत्रों तक ले जाने के लिए रेल साइडिंग तक ले जाने में बचना; धुलाई की प्रक्रिया केवल कोयले को धुले हुए कोयले और वाशरी अवशिष्ट में बाँटती है जबकि खनित कोयले की राख की मात्रा वही रहती है; निम्न श्रेणी कोयला वाशरी अवशिष्ट कई छोटे उपयोगकर्ता उद्योगों में, अधिक प्रदूषण आदि मृजित करने हैं।

और जबकि, कोयला मंत्रालय और विद्युत मंत्रालय ने इसलिए अनुरोध किया है कि दिनांक 2 जनवरी, 2014 की अधिसूचना पर पुनः विचार द्वारा, विद्युत संयंत्रों को धुले हुए कोयले के प्रयोग के लिए अधिदेशित करने पर गौर किया जाना अपेक्षित है जिससे पर्यावरण पर प्रतिकूल प्रभाव डाले बिना कोयले की लंबी दूरी की धुलाई के लिए बिजली के उत्पादन में आसानी होगी।

और जबकि, नीति आयोग ने अपनी रिपोर्ट में वाशरीज, कोयला खनन, परिवहन और विद्युत संयंत्रों में कोयले की खपत की दृष्टि से इस विषय का विश्लेषण करने के बाद अन्य बातों के साथ-साथ संक्षिप्त में यह अभ्यावेदन किया है कि समीपवर्ती उद्योगों में वाशरी अवशिष्ट का इस्तेमाल अधिक प्रदूषण पैदा करता है; चूंकि वाशरी अवशिष्ट अनेक छोटे उद्योगों में वितरित होते हैं, इसलिए विद्युत संयंत्र पर उत्पन्न प्रदूषण की तुलना में अनेक स्थलों पर उत्पन्न प्रदूषण को नियंत्रित करना अधिक कठिन होता है; धुलाई प्रक्रिया में उत्पन्न राख (ऐश) कोयला कणों के साथ-साथ पानी को भी प्रदूषित करती है और इसका लाभकारी उपयोग नहीं किया जा सकता, कोयला धुलाई प्रक्रिया में पानी का अधिक प्रयोग होता है, अपशिष्ट सृजन होता है; वाशरी अवशिष्ट के निपटान का पर्यावरण पर प्रतिकूल प्रभाव होता है क्योंकि इसमें बड़ी मात्रा में निम्न श्रेणी कोयला अवशिष्ट, तरल अपशिष्ट प्रवाह, कोयला भण्डारण, कोयला मिट्टी का रखरखाव, अपवाह और उड़ने वाली धूल का रखरखाव और निपटान करना होता है, कोयला धुलाई का स्थलाकृति, जल निकास स्वरूप और गुणवत्ता, जल निकायों, बड़े पैमाने पर प्रतिवेशी वायु गुणवत्ता पर भी प्रतिकूल प्रभाव पड़ता है; धुलाई प्रक्रिया से विद्युत उत्पादन की लागत में भी वृद्धि होती है जिसका कोई पर्यावरणीय लाभ इत्यादि भी नहीं होता।

और जबकि, नीति आयोग ने इसलिए सिफारिश की है कि पर्यावरणीय और प्रदूषण मानकों का निर्धारण करना और उन्हें लागू करना विवेकपूर्ण होगा, जिन्हें कोयले में ऐश की मात्रा प्रतिबंधित किए जाने के बजाए, परिवहन दूरी के आधार पर विद्युत उत्पादकों के साथ जोड़ा जाना चाहिए।

और जबकि, पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय ऊर्जा मंत्रालय, कोयला मंत्रालय के अभ्यावेदनों, नीति आयोग और कई हितधारकों की रिपोर्ट पर विवेचन करने तथा सावधानीपूर्वक विचार करने के बाद एवं जनहित में निम्नलिखित निष्कर्ष पर पहुंचा है—

- i) खनित कोयले में ऐश सामग्री की मात्रा समान रहती है। वाशरी में ऐश सामग्री दो स्थानों (वाशरी और विद्युत संयंत्र) में विभाजित हो जाती है जबकि बिना धुला कोयला विद्युत संयंत्र में प्रयोग किया जाता है, ऐश सामग्री का निपटान केवल एक स्थान अर्थात् विद्युत संयंत्र में किया जाता है;
- ii) ताप विद्युत संयंत्र प्रदूषण नियंत्रण, ऐश प्रबंधन के लिए तकनीकी रूप से सुसज्जित होते हैं क्योंकि उनमें फ्लाइ-ऐश का निराकरण करने के लिए उच्च क्षमता वाले उपकरण होते हैं, ड्राई ऐश निष्क्रमण और हैंडलिंग सिस्टम, ऐश उपयोग के लिए सप्लाइ सिस्टम और फ्लू गैसों को तितर-बितर करने के लिए बड़े टाल (स्टैक) होते हैं;
- iii) पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय ने उत्सर्जन मानक अधिसूचित किए हैं जिनमें क्रमशः ताप विद्युत संयंत्रों को समयबद्ध रीति में इन मानकों का पालन करने के लिए अधिदेशित किया गया है;

और जबकि, फ्लार्ड गैश प्रबंधन और विभिन्न स्तरों पर बिना धुले कोयले के समाधान के दौरान उत्पन्न अन्य संबंधित पर्यावरणीय पहलुओं सहित बिना धुले कोयले की हैंडलिंग के लिए यथासंभव उत्कृष्ट कार्यवाही को अपनाना समयोचित है।

और जबकि, कोयला मंत्रालय ने अभ्यावेदन किया है कि मौजूदा अप्रत्याशित कोविड-19 महामारी और इसके फलस्वरूप देश में ऊर्जा उत्पादन के लिए कोयला क्षेत्र की मांग को प्रोत्साहित कर घरेलू कोयले के उपयोग की तत्काल आवश्यकता को देखते हुए यह वांछनीय है कि तत्काल अधिसूचना जारी की जाए।

अब, इसलिए, केंद्रीय सरकार पर्यावरण (संरक्षण) नियमावली, 1986 के नियम 5 के उपनियम (4) के साथ पठित पर्यावरण संरक्षण अधिनियम, 1986 (1986 का 29) की धारा 3, धारा 6 और धारा 25 के तहत अपनी शक्तियों का प्रयोग करने हुए, उक्त नियमावली के नियम 5 के उपनियम (3) के भाग (अ) के तहत सूचना देने की अनिवार्यता को हटा देने के उपरांत जनहित में पर्यावरण (संरक्षण) नियमावली, 1986 को आगे संशोधित करने हुए एतद्वारा निम्नलिखित नियम बनाती है, अर्थात्:

1. (1) इन नियमों को पर्यावरण (संरक्षण) संशोधन नियमावली, 2020 कहा जाएगा।
(2) ये सरकारी गजट में प्रकाशित होने की तारीख से लागू होंगे।
2. पर्यावरण (संरक्षण) नियमावली, 1986 में, नियम 3 में, उपनियम (8) के लिए निम्नलिखित उपनियम प्रतिस्थापित होगा, अर्थात् :-

“(8) ताप विद्युत संयंत्रों को, ऐश सामग्री अथवा दूरी संबंधी अनुबंधों के बिना, निम्नलिखित शर्तों के अध्याधीन कोयले के प्रयोग की अनुमति होगी:

(1) उत्सर्जन मानदण्डों के लिए प्रौद्योगिकीय समाधान निर्धारित करना:

- i. वर्तमान अधिसूचनाओं और केंद्रीय प्रदूषण नियंत्रण बोर्ड द्वारा समय-समय पर जारी अनुदेशों के अनुसार विविक्त सामग्री के लिए त्रिनिर्दिष्ट मानदंडों का अनुपालन करना।
 - ii. वाशरी के मामले में मिडलिंग और अवशिष्टों का एफबीसी(तरलीकृत तल दहन) प्रौद्योगिकी आधारित विद्युत संयंत्रों में उपयोग किया जाए। एफबीसी संयंत्रों में मिडलिंग और अवशिष्टों के लिए वाशरी में संयोजन (लिकेज) होना चाहिए।
2. गैश पॉन्ड का प्रबंधन:
- i. ताप विद्युत संयंत्र धुले हुए कोयले से बिना धुले हुए कोयले पर स्विच करने के कारण फ्लार्ड-गैश पॉन्ड(मौजूदा विद्युत उत्पादन क्षमता) की अतिरिक्त क्षमता की पात्रता प्राप्त किए बिना, समय-समय पर जारी की गई अधिसूचनाओं में यथा-अधिसूचित शर्तों का पालन करें।
 - ii. गैश प्रबंधन के लिए जल की खपत को अनुकूल करने हेतु समुचित प्रौद्योगिकी समाधान लागू हों;
 - iii. यदि आवश्यक हो तो फ्लार्ड-गैश का अधिकतम उपयोग सुनिश्चित करने के लिए स्थल विशिष्ट स्थितियों के आधार पर गैश का पृथक्करण इलैक्ट्रो-स्टैटिक अवक्षेपक (प्रेसीपिटेटर) स्तर पर किया जाए।
 - iv. ताप विद्युत संयंत्र उपर्युक्त 2(i) के अध्याधीन, छोड़ी हुई अथवा चालू खानों (वर्किंग माइन्स) में (खान मालिकों द्वारा सुविधाजनक बनाया जाए) पर्यावरणीय सुरक्षा उपायों के साथ फ्लार्ड-गैश का निपटान करें।
3. परिवहन:

- i. ढके हुए रेलवे वैगन (तिरपाल अथवा किसी अन्य माध्यम से ढके हुए रेलवे वैगन) और/अथवा खान-क्षेत्र से परे ढके हुए वाहक (कन्वेयर) द्वारा ही कोयले का परिवहन किया जाए। तथापि, जब तक रेल परिवहन/वाहक इन्फ्रास्ट्रक्चर उपलब्ध नहीं हो जाता, मडक परिवहन ट्रकों द्वारा किया जाए जो तिरपाल अथवा किसी अन्य माध्यम से ढके हुए हों।
 - ii. ताप विद्युत संयंत्र द्वारा सुनिश्चित किया जाए कि
 - (क) रेल अथवा कन्वेयर द्वारा परिवहन के लिए विद्युत संयंत्र में अथवा इसके समीप रेल माडुडिग सुविधा अथवा कन्वेयर सुविधा स्थापित हो; और
 - (ख) यदि रेल अथवा कन्वेयर सुविधा की अनुपलब्धता के कारण परिवहन न हो पाए, तो यह सुनिश्चित किया जाए कि संबंधित खान के डिलीवरी स्थान से कोयले का परिवहन ढके हुए ट्रकों (तिरपाल अथवा किसी अन्य माध्यम द्वारा), अथवा किसी अन्य यंत्रीकृत बंद ट्रक से मडक द्वारा हो।
- (4) इसे वित्तीय वर्ष 2020-21 और उसके बाद के लिए संबंधित परियोजनाओं हेतु संगत पर्यावरणीय स्वीकृति की अतिरिक्त शर्तें भी समझा जाएगा। मौजूदा पर्यावरणीय स्वीकृतियों को संशोधित किया जाएगा ताकि संगत क्षेत्रों के लिए उपरोक्त शर्तों को प्रवर्तनशील बनाया जा सके। तदनुसार संबंधित राज्य प्रदूषण नियंत्रण बोर्ड द्वारा प्रचालन की अनुमति जारी की जाएगी।

[फा.सं. 13014/01/2020-आईए-1(टी)]

गीता मेनन, संयुक्त सचिव

टिप्पण—मूल नियम भारत के राजपत्र में सं.का.आ. 844(अ), तारीख 19 नवंबर 1986 द्वारा प्रकाशित किए गए थे और पश्चातवर्ती संशोधन सं.का.आ. 82(अ), तारीख 16 फरवरी, 1987; का.आ. 64(अ), तारीख 18 जनवरी, 1988; सा.का.नि. 931(अ), तारीख 27 अक्टूबर, 1989; का.आ. 23(अ), तारीख 16 जनवरी, 1991; सा.का.नि. 95(अ), तारीख 12 फरवरी, 1992; सा.का.नि. 329(अ), तारीख 13 मार्च, 1992; सा.का.नि. 562(अ), तारीख 27 मई, 1992; सा.का.नि. 884(अ), तारीख 20 नवंबर, 1992; सा.का.नि. 386 (अ), तारीख 22 अप्रैल, 1993; सा.का.नि. 422 (अ), तारीख 19 मई, 1993; सा.का.नि. 801 (अ), तारीख 31 दिसंबर, 1993; सा.का.नि. 320 (अ), तारीख 16 मार्च, 1994; सा.का.नि. 560 (अ), तारीख 19 सितंबर, 1997; सा.का.नि. 378 (अ), तारीख 30 जून, 1998; सा.का.नि. 07 (अ), तारीख 22 दिसंबर, 1998; सा.का.नि. 407 (अ), तारीख 31 मई, 2001; सा.का.नि. 826 (अ), तारीख 16 नवंबर, 2009; सा.का.नि. 513 (अ), तारीख 28 जून, 2012; सा.का.नि. 02 (अ), तारीख 02 जनवरी, 2014; का.आ. 3305 (अ), तारीख 07 दिसंबर, 2015; सा.का.नि. 593 (अ), तारीख 28 जून, 2018; और का.आ. 236 (अ), तारीख 16 जनवरी, 2020 द्वारा किए गए।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 21st May, 2020

S.O. 1561(E).—Whereas the Central Government had, in exercise of its powers under Section 3, Section 6 and Section 25 of Environment (Protection) Act, 1986 (29 of 1986) read with rule 5 of Environment (Protection) Rules, 1986, published draft rules further to amend sub-rule (8) of rule 3 of Environment (Protection) Rules, 1986, in the Gazette of India, Extraordinary, *vide* number G.S.R. 02(E), dated the

2nd January, 2014 mandating certain categories of thermal power plants to use coal with ash content restricted to 34%

And whereas, the said Notification *vide* number G.S.R. 02(E) dated the 2nd January, 2014, mandated coal based thermal power plants to use raw or blended or beneficiated coal with ash content not exceeding thirty-four percent (34%), on quarterly basis, by the time lines given below:

Sl. No.	Category of Power Plant	Distance of location of Thermal Power Plant from pit-head/coal mine	Time lines
(a)	Stand-alone Thermal Power Plants (any capacity), and Captive Thermal Power Plants (with capacity of 100 MW and above)	Located in urban areas, or ecologically sensitive areas or critically polluted areas, irrespective of distance from pit-head, except pit-head power plants.	With effect from 2 nd June, 2014.
(b)		beyond 1000 km	With effect from 2 nd June, 2014.
(c)		between 750-1000 km	With effect from 1 st January, 2015.
(d)		between 500-749 km	With effect from 5 th June, 2016.

And whereas, the Central Government had, in exercise of its powers under sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986) read with sub-rule (3) of rule 5 of the Environment (Protection) Rules, in the Gazette of India, Extraordinary, *vide* number S.O. 3305 (E), dated the 7th December, 2015 and G.S.R. 593 (E), dated the 28th June, 2018 published the emission standards and specific water consumption for various category of thermal power plants, based on capacity of power generation and date of installation of power plant and to be achieved in time bound manner.

And whereas, the Ministry of Environment, Forest and Climate Change directed the Central Pollution Control Board *vide* F.No.Q-15017/40/2007-CPW dated the 7th December, 2017 to issue Directions under Section 5 of Environment (Protection) Act, 1986, to various Thermal Power Plants to install pollution control equipment as per the revised plan submitted by the Ministry of Power dated the 13th October, 2017 by 2022.

And whereas, the Ministry of Power has, *inter alia*, represented that with advancement in pollution control technologies, thermal power plants are better equipped to capture fly-ash generated in combustion process and unwashed coal can be used more efficiently and economically; thermal power plants are designed for coal with wide variety of ash content and are equipped with dry ash evacuation, handling and supply systems for ash utilisation; using washed coal makes power generation costlier; fly ash generated in thermal power plants is being used in several beneficial uses like cement manufacturing, brick making, road laying, back-fill material for reclamation of mine voids and low lying areas; requirement of maintaining average ash content to 34% prompts industries to undertake import of coal, resulting in outflow of foreign exchange etc.

And Whereas, the Ministry of Coal has, *inter alia*, represented that the coal mines are constantly striving to improve raw coal in terms of quality, size and extraneous material over the years which has considerably reduced wear and tear of all related equipment, coal washing process involves multiple handling and avoidable road transportation of huge quantities of coal from coal mines to washeries and then to rail sidings for onward transport to power plants; the washing process only divides the coal into washed coal and washery rejects while the ash content of mined coal remains the same; use of low grade coal washery rejects, in the multiple small user industries, generates more pollution etc.

And Whereas, the Ministry of Coal and Ministry of Power have, therefore, represented that the mandating power plants to use washed coal requires to be revisited by reconsidering the notification dated the 2nd January, 2014 which will help ease power generation for long distance haulage of coal without adverse impact on the environment.

And Whereas, the NITI Aayog, in its report after analysing the issue from the perspective of washeries, Coal mining, transportation and consumption of coal at power plants has, *inter alia*, summed up that use of washery rejects in nearby industries generates more pollution; since washery rejects are distributed in number of smaller industries, the pollution control at numerous points is more difficult than controlling the

pollution at power plant end; Ash generated in the washing process pollutes water along with coal particles and cannot be gainfully utilised; Coal washing process involves increased water use, effluent generation; Disposal of washery rejects has negative environmental impact as it has to handle and dispose huge quantity of low grade coal washery rejects, liquid effluent streams, coal storage, handling coal dust, runoff and fugitive dust; Coal washing also adversely impacts topography, water drainage pattern and quality, water bodies, surrounding air quality at large scale; Washing process increases the cost of power generation with no commensurate environmental advantages etc.

And Whereas, NITI Aayog has, therefore, recommended that it may be prudent to determine and enforce the environmental and pollution norms, to be complied with by the power generators, rather than restricting the ash content in coal, based on distance of transportation.

And Whereas, the Ministry of Environment, Forest and Climate Change, after deliberating the representations from Ministry of Power, Ministry of Coal, report of NITI Aayog and various stakeholders and after careful considerations & in larger public interest, arrived at the following:

- (i) The extent of ash content in mined coal remains the same. With washeries, the ash content gets divided at two places (washeries and the power plant), whereas if unwashed coal is used in power plant, the ash content is handled at only one place viz. the power plant;
- (ii) Thermal power plants are technologically equipped to address pollution control, ash management as they have high efficiency equipment to capture fly ash, dry ash evacuation and handling systems, ash supply systems for ash utilisation and tall stacks for wider dispersal of flue gases;
- (iii) The Ministry of Environment, Forest and Climate Change has notified emission norms, mandating respective thermal power plants to adhere to such norms in a time bound manner;

And Whereas, it is expedient to adopt best possible framework towards handling of unwashed coal including management of fly ash and other associated environmental aspects arising out of processing of unwashed coal at different stages.

And Whereas, the Ministry of Coal has represented that in view of the existing unprecedented COVID-19 pandemic and the resultant immediate requirement of utilization of domestic coal by stimulating coal sector demand for power generation in the country, it is desirable to issue the notification at the earliest.

Now, therefore, in exercise of the powers conferred by Section 3, Section 6 and Section 25 of the Environment Protection Act, 1986 (29 of 1986) read with sub-rule (4) of rule 5 of the Environment (Protection) Rules, 1986, the Central Government, after having dispensed with the requirement of notice under clause (a) of sub-rule (3) of rule 5 of the said rules, in public interest, hereby makes the following rules to further amend the Environment (Protection) Rules, 1986, namely :-

1. (1) These rules may be called the Environment (Protection) Amendment Rules, 2020
(2) They shall come into force on the date of their publication in the Official Gazette.
2. In the Environment (Protection) Rules, 1986, in rule 3, for sub-rule (8), the following sub-rule shall be substituted, namely :-

“(8) Use of coal by Thermal Power Plants, without stipulations as regards ash content or distance, shall be permitted subject to following conditions:

- (1) **Setting Up Technology Solution for emission norms:**
 - (i) Compliance of specified emission norms for Particulate Matter, as per extant notifications and instructions of Central Pollution Control Board, issued from time to time.
 - (ii) In case of washeries, Middling and rejects to be utilized in FBC (Fluidised Bed Combustion) technology based thermal power plants. Washery to have linkage for middling and rejects in Fluidised Bed Combustion plants.
- (2) **Management of Ash Ponds:**
 - (i) The thermal powers plants shall comply with conditions, as notified in the Fly Ash notification issued from time to time, without being entitled to additional capacity of fly ash pond (for existing power generation capacity) on ground of switching from washed coal to unwashed coal.
 - (ii) Appropriate Technology solutions shall be applied to optimise water consumption for Ash management;

- (iii) The segregation of ash may be done at the Electro-Static Precipitator stage, if required, based on site specific conditions, to ensure maximum utilization of fly ash;
- (iv) Subject to 2(i) above, the thermal power plants to dispose flyash in abandoned or working mines (to be facilitated by mine owner) with environmental safeguards.

(3) **Transportation:**

- (i) Coal transportation may be undertaken by covered Railway wagon (railway wagons covered by tarpaulin or other means) and/or covered conveyer beyond the mine area. However, till such time enabling Rail transport/conveyer infrastructure is not available, road transportation may be undertaken in trucks, covered by tarpaulin or other means.
 - (ii) It shall be ensured by the thermal power plant that
 - a. Rail siding facility or conveyer facility is set up at or near the power plant, for transportation by rail or conveyer; and
 - b. If transportation by rail or conveyer facility is not available, ensure that the coal is transported out from the Delivery Point of the respective mine in covered trucks (by tarpaulin or other means), or any mechanized closed trucks by road.
- (4) This shall also be deemed to be additional conditions of the relevant Environmental Clearances for respective projects for financial year 2020-21 and onwards. The existing Environmental Clearances shall stand modified so as to make the above conditions operative for relevant sectors. The Consent to Operate shall be issued by respective State Pollution Control Boards accordingly."

[F.No.13014/01/2020-IA.1(T)]

GEETA MENON, Jt. Secy.

Note:-The principal rules were published in the Gazette of India *vide* number S.O. 844(E), dated the 19th November, 1986 and subsequently amended *vide* numbers S.O. 82(E), dated 16th February, 1987; S.O. 64(E), dated 18th January, 1988; G.S.R. 931(E), dated 27th October, 1989; S.O. 23(E), dated 16th January, 1991; G.S.R. 95(E), dated 12th February, 1992; G.S.R.329(E), dated 13th March, 1992; G.S.R. 562(E), dated 27th May, 1992; G.S.R. 884(E), dated 20th November, 1992; G.S.R. 386(E), dated 22nd April, 1993; G.S.R. 422(E), dated 19th May, 1993; G.S.R. 801(E), dated 31st December, 1993; G.S.R. 320(E), dated 16th March, 1994; G.S.R. 560(E), dated 19th September, 1997; G.S.R. 378(E), dated 30th June, 1998; G.S.R. 7(E), dated 22nd December, 1998; G.S.R. 407(E), dated 31st May, 2001; G.S.R. 826(E), dated 16th November, 2009; G.S.R. 513(E), dated 28th June, 2012; G.S.R. 02(E) dated 2nd January, 2014; S.O. 3305 (E), dated 7th December, 2015; G.S.R. 593(E), dated 28th June, 2018 and S.O. 236 (E), dated 16th January, 2020.